

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 30.11.2024 TO 10.12.2024****PETITION , APPLICATIONS , ADDITIONALS****HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	6/4/2024	Company Petition IB (IBC)	710102028872024		CENTRAL BANK OF INDIA LIMITED VS PIYOOSH GOYAL	Section 95(1)	9/12/2024	No of objections 1.Service not allowed on whatsapp Note please remove all defect after that upload same file uploaded by you Reminder/4	Aatreya Singh
2	16/05/2024	Company Petition IB (IBC)	710102043272024		MR. KAPIL GUPTA VS ICICI BANK LIMITED	Section 94(1)	9/12/2024	No of objection 1.please main CD in the Name of corporate debtor for which guarantee is given	Simran Jyot Singh Khandpur
3	23/05/2024	Contempt Petition(Companies Act)	710102045382024		MARAS PROPERTIES PRIVATE LIMITED VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec 425	5/12/2024	case type wrong all petitioner and respondent detail fill online as per mop	Nistha Gupta
4	4/6/2024	Company Petition (Companies Act)	710102048752024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec. 131(1)	10/12/2024	company application remove cs detail missed Aoa not clear	Sheetal
5	7/7/2024	Company Appeal(Companies Act)	710102057462024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec 252 (1)	3/12/2024	remove extra pdf then check your file properly 1. stk 7 missed 2.income tax service wrong 3. case type wrong	AVNISH SHARMA
6	23/07/2024	Company Appeal(Companies Act)	710102064132024		BHARAT CONSTRUCTIONS (INDIA) PRIVATE LIMITED VS REGIONAL DIRECTOR	Sec 252 (3)	3/12/2024	no of objections . ocr missing . counsel sign missed in index company name missed in memo of parties	SAMEER
7	2/5/2024	Company Petition IB (IBC)	710102038252024		MRS. SUDHA PAWA VS PHOENIX ARC PRIVATE LIMITED	Section 94(1)	10/12/2024	1.Need to master data and please mention this name in the PHOENIX ARC PRIVATE LIMITED on page no 8 and SR no 14 3..defect not removing upload again and again with defect. if any doubt please contact to regisrty Note- Wrong jurisdiction	RAKESH KUMAR
8	11/9/2024	CA(A) Merger and Amalgamation(Companies Act)	710102078362024		SI INTERPACK PRIVATE LIMITED VS RECIQ ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	10/12/2024	no of objections 1. kindly remove respondent and add petitioner in online portal 2. petition every page sign missed	Karuna
9	30/09/2024	Intervention Petition(Companies Act)	710102083852024		UCO BANK VS SVOGL OIL GAS AND ENERGY LIMITED	Rule 11 of NCLT	4/12/2024	no of objections Rule 11 read with 424 file issue kindly visit room no 103 or call 01124363846	Brijesh Kumar Tambar

10	14/10/2024	Company Petition (Companies Act)	710102088192024		SANDEEP R VS BRIGHTCOM GROUP LTD. & ORS	Sec. 245	9/12/2024	no of objections 1. bookmarking wrong 2. index numbering missed 3. counsel sign missed in index and other side 4. petition every page sign missed 5. all numbering missed 6. some page not clear 7. Moa and Aoa missed 8. company master data 9. proof of service missed 10. vakalatnama missed 11. memo of parties missed 12. list of date missed volume 5-6 bookmarking missed proof of service missed all annexure pages sign and true copy missed all petitioner affidavit missed	RAKESH KUMAR
11	22/10/2024	Transfer Petition(Companies Act)	710102091462024		NBCC (INDIA) LIMITED VS RAJESHWARI REALTY PRIVATE LIMITED	Sec. 271-273	5/12/2024	wrong case type and wrong file upload	DEBARSHI
12	23/10/2024	Company Petition IB (IBC)	710102092112024		STATE BANK OF INDIA VS MEENA RANI	Section 95(1)	6/12/2024	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,458,459 not clear	SIDDHARTH SANGAL
13	23/10/2024	Company Petition IB (IBC)	710102092052024		STATE BANK OF INDIA VS SUKHCHAIN CHAWLA	Section 95(1)	9/12/2024	No of objections 1.Book marking missed with the pagination according to the index 2.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,458,459 not clear 3.Need to true type copy or please upload clear copy	SIDDHARTH SANGAL
14	22/10/2024	Company Petition IB (IBC)	710102091602024		PRESTIGE AUTOWORLD PRIVATE LIMITED VS SUKHCHAIN CHAWLA	IBC Under Sec 10	10/12/2024	No of objection 1.IRP certificate missed	Akshay
15	23/10/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102092172024		ALMET ALLOYS INDIA PRIVATE LIMITED VS SUKHCHAIN CHAWLA	Sec. 230-232 - Second Motion	5/12/2024	,342-459 page not clear and all stamp paper not clear Pdf pages very dim in volume 2-3 scanner properly	Chander Kant
16	23/10/2024	Company Petition IB (IBC)	710102092082024		STATE BANK OF INDIA VS DILBAG RAI CHAWLA	Section 95(1)	9/12/2024	No of objections 1.Pg-34 to 100,111 to 125,135,137,167,168,181,183,191,192,204,205,207,457,458,458,459 not clear 2.Need to true type copy or please upload clear copy	SIDDHARTH SANGAL
17	26/10/2024	Company Petition IB (IBC)	710102092842024		BANK OF BARODA VS MR. SAHIL BATLA	Section 95(1)	2/12/2024	U24100HR2010PTC040973 wrong jurisdiction Note-please contact to registry regarding your file to DR sir 103	ABHINDRA MAHRSHWARI
18	14/11/2024	Company Petition (Companies Act)	710102096402024		ROSENDAHL NEXTROM GMBH VS KANCHAN DOGRA	Sec. 241(1),Sec. 242(4),Section 246	10/12/2024	no of objections 1. due to payment section ,244 2. Moa and Aoa mismatch in respondent company	Purnima Mathur
19	14/11/2024	Company Petition IB (IBC)	710102096392024		M/S ADITYA TECHNO PRODUCTS PVT. LTD. VS M/S AT & T ENGINEERS PVT. LTD.	IBC Under Sec 9	9/12/2024	No of objections 1. Pg-26,28,29 to 40,42,43,44,45,51not clear 2.Need to true type copy or please upload clear copy	MAREESH

20	15/11/2024	Company Petition IB (IBC)	710102097432024		K.J.DIESELS PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	IBC under Sec 7	3/12/2024	No of objections 1.Pg-39 to 52,122 to 134,137,143 ,189,190,199,200,261 not clear 2.72 blank 3.court fee @ rs 3 missed in vakalatnama	HARSHIT
21	15/11/2024	Company Petition IB (IBC)	710102097452024		SW CONSULTANTS PRIVATE LIMITED VS KAY PAN MASALA PRIVATE LIMITED	IBC under Sec 7	6/12/2024	No of objection 1.IRP certificate missed	PAWAN
22	9/11/2024	Company Petition (Companies Act)	710102095742024		TRINITY CLEANTECH PRIVATE LIMITED VS GOENKA ELECTRIC MOTOR VEHICLES PRIVATE LIMITED	Sec. 97(1),Sec. 213,Sec. 241(1)	10/12/2024	no of objections 1. due to payment section 242	YOGESH KUMAR JAGIA
23	20/11/2024	Contempt Petition (IBC)	710102098572024		MS PREETI CHAUHAN VS DR. FIRDOSH ROHINTAN MAHUWALLA	Rule 11 of NCLT, 2016	6/12/2024	1. Case type wrong. 2. Brief synopsis and list of events missing	GAUTAM
24	20/11/2024	Company Petition IB (IBC)	710102098832024		COMMISSIONER COST VS MS. SONIYA GUPTA	Sec 42	4/12/2024	No of objections 1.case type wrong please choose company appeal in ibc	Mohit Seth
25	23/11/2024	Company Petition IB (IBC)	710102099372024		SHASHI BHUSHAN NAGAR VS SRI GANRAJ BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/12/2024	No of objection 1.case type wrong 2. please fill need to seprately both application 3.Application for exemption not allowed 4.main case not link 5.Pg-53,54,82 not clear 6.Pg-54,55,90,in hindi	Shashi Bhushan Nagar
26	22/11/2024	Company Petition IB (IBC)	710102099162024		UCO BANK VS MR. UMANG JINDAL (PERSONAL GUARANTOR)	Section 95(1)	2/12/2024	No objection 1.Service missed 2.Pg-82,88 not clear 3.court fee and welfare missed	Brijesh Kumar Tamber
27	24/11/2024	Company Petition IB (IBC)	710102099782024		IDBI TRUSTEESHIP SERVICES LIMITED VS DHIRAJ JAIN	Section 95(1)	2/12/2024	&quot;No of objection 1.Book marking missed with the pagination according to the index 2.Pg-42,203,204,205,346,347,348,352,353,354 to 365, not clear 3.welfare missed 4 master data missed &quot;	Akshita
28	23/11/2024	Company Petition IB (IBC)	710102099432024		CATALYST TRUSTEESHIP LIMITED VS ANIL SARAF	Section 95(1)	2/12/2024	No of objections 1.ASF Buildtech Private Limited need to master data this company 2.Pg-483,484,492 not clear	Siddharth Joshi
29	22/11/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102099312024		MALDON MARKETING PRIVATE LIMITED VS ANIL SARAF	Sec. 230-232 - Second Motion	4/12/2024	no of objections 1. bookmarking wrong and 2nd volume bookmarking not showing 2. OCR missing 3. petition every page sign missed 4. double numbering 5. second volume separately 6. wrong pagination 7. 25rs welfare missed	Avinash Kaur
30	21/11/2024	Company Petition IB (IBC)	710102098952024		VIMSAR PRODUCTS PRIVATE LIMITED VS BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	NO of objections 1. welfare missed @ 25 rs in vakalatnama	DECODE RESOLVENCY INTERNATIONAL
31	24/11/2024	Company Petition IB (IBC)	710102099772024		IDBI TRUSTEESHIP SERVICES LIMITED VS AMIT JAIN	Section 95(1)	2/12/2024	No of objection 1.Book marking missed with the pagination according to the index 2.Pg-37 to 46 cut 3.master data missed for MCA site 4.Pg-92 to 94,96,207 to 211 ,353 to 371,not clear 5.	Akshita

32	23/11/2024	Contempt Petition (IBC)	710102099362024		PUNIT SINGH VS RESOLUTION APPLICANTS	Application under any other provisions- IBC	2/12/2024	1. case type wrong. 2. due payment section 60(5). 3. memo of parties mismatch according your online portal. 4. need every page sign in application. 5. page no. 58 are not clear.	Vivek Singh
33	24/11/2024	Company Petition IB (IBC)	710102099812024		IDBI TRUSTEESHIP SERVICES LIMITED VS DIVYA JAIN	Section 95(1)	2/12/2024	No of objection 1.Book marking missed with the pagination according to the index 2.Pg- 42,203,204,205,346,347,348,352, 353,354 to 365, not clear 3.welfare missed 4 master data missed	Akshita
34	24/11/2024	Company Petition IB (IBC)	710102099802024		IDBI TRUSTEESHIP SERVICES LIMITED VS SHRUTI JAIN	Section 95(1)	2/12/2024	&quot;No of objection 1.Book marking missed with the pagination according to the index 2.Pg- 42,203,204,205,346,347,348,352, 353,354 to 365, not clear 3.welfare missed 4 master data missed &quot;	Akshita
35	25/11/2024	Company Petition IB (IBC)	710102099872024		PLANETCAST MEDIA SERVICES LIMITED VS TOTAL TELEFILMS PRIVATE LIMITED	IBC Under Sec 9	2/12/2024	No of objection 1.Book marking missed with the pagination according to the index 2.volume wise index missed 3.Need to true copy sign on every page of annexure 4.	SOURABH LEEKHA
36	23/11/2024	Company Petition (Companies Act)	710102099692024		AMIT KUMAR VS BODYSECRET CLOTHING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/12/2024	no of objections 1. due to payment section 244	SUSHIL KUMAR ANTAL
37	25/11/2024	Contempt Petition(Companies Act)	710102099832024		ABDUL WASEEM VS HAMZA TRADING AND INVESTMENTS PVT LTD	Sec 425	6/12/2024	no of objections 1. section wrong 2. brief synopsis missed . 3 . petitioner sign missed in prayer	Rupinder Singh Bhatia
38	27/11/2024	Company Petition (Companies Act)	710102100482024		AJAY SAHNI VS PRODOT EXPORTS PRIVATE LIMITED	Sec. 58(3)	4/12/2024	Aoa missed	Shruti
39	27/11/2024	Company Petition (Companies Act)	710102100442024		KAMAL RENU CREDIT & INVEST PRIVATE LIMITED VS PRODOT EXPORTS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	4/12/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. petition every page sign missed 4. 30- 45 page not clear	Abhishek Nahta
40	28/11/2024	Company Petition IB (IBC)	710102100852024		PVR INOX LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC Under Sec 9	4/12/2024	No of objections 1.Pg-105,106 not clear 2.master data missed RAHEJA DEVELOPERS LIMITED	NIHARIKA AHLUWALIA
41	30/11/2024	Company Petition (Companies Act)	710102101692024		HIMANSHU GUPTA VS METAHEL CURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/12/2024	no of objections 1. index missed 2. counsel sign missed in memo of parties and other side 3. bookmarking are mandatory 4. petition every page sign missed 5. counsel sign and petitioner sign missed in prayer 6. Company master data missed 7. Moa and Aoa missed 8. vakalatanama missed 9. proof of service missed	RAKESH KUMAR

42	29/11/2024	Company Petition IB (IBC)	710102101342024		YES BANK LIMITED VS MR. RAJESH MADAN	Section 95(1)	6/12/2024	&amp;quot;No of objectiond 1.M/s Johnson Watch Company Private Limited master data missed &amp;quot;	ANAND
43	29/11/2024	Company Petition IB (IBC)	710102101402024		IMPEX HEALTHCARE PRIVATE LIMITED VS UKAR HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	No of objections 1.Book marking pagination missed with pagination acording to the index 2.	PRAVEEN
44	29/11/2024	Company Petition IB (IBC)	710102101192024		YES BANK LIMITED VS MR. ANKIT MADAN	Section 95(1)	6/12/2024	&amp;quot;No of objectiond 1.M/s Johnson Watch Company Private Limited master data missed &amp;quot;	ANAND
45	29/11/2024	Company Petition IB (IBC)	710102101182024		YES BANK LIMITED VS MR. ANIL MADAN	Section 95(1)	6/12/2024	&amp;quot;No of objectiond 1.M/s Johnson Watch Company Private Limited master data missed &amp;quot;	ANAND
46	29/11/2024	Company Petition IB (IBC)	710102101332024		YES BANK LIMITED VS MR. MANISH MADAN	Section 95(1)	6/12/2024	No of objectiond 1.M/s Johnson Watch Company Private Limited master data missed	ANAND
47	30/11/2024	Contempt Petition (IBC)	710102101742024		HARISH DHAWAN VS SUNIL KUMAR AGGARWAL	Sec 60(5)	4/12/2024	No of objections 1.list of date events and brief synopsis missed 2.case type wrong	VINOD KUMAR
48	2/12/2024	Company Petition (Companies Act)	710102102242024		REGIONAL DIRECTOR (NORTHERN REGION) VS APRAAVA ENERGY PRIVATE LIMITED	Sec 233 (5)	10/12/2024	kindly choose IA	VINOD
49	3/12/2024	Contempt Petition (IBC)	710102102402024		ATUL JAGNANI VS M/S JAYASWAL NECO INDUSTRIES LIMITED	Application under any other provisions- IBC	9/12/2024	No of objection 1.section wrong you can chosse rule - 11 in portal and in pdf 2.list of date events and brief synopsis missed 3.	Kushal
50	1/12/2024	Company Petition IB (IBC)	710102101982024		GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1.Need to tru copy sign on every page of annexure 2.Pg-129 to 140,220,257 not clear 3.master data missed	Ravi Kapoor
51	1/12/2024	Company Petition IB (IBC)	710102101992024		GSBA BUILDERS PRIVATE LIMITED VS FORTIS HOSPITALS LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1.Need to true copy sign on every page of annexure 3.Pg-119,159 to 170,252,283 not clear 4.master data missed	Ravi Kapoor
52	26/11/2024	Contempt Petition (IBC)	710102100272024		SHALINI GUPTA VS FORTIS HOSPITALS LIMITED	Sec 60(5)	4/12/2024	No of objection 1.memo party missed 2.service missed 3.case type wrong please do properly file	Surabhi shukla
53	6/11/2024	Company Petition IB (IBC)	710102094562024		WIZCRAFT ENTERTAINMENT AGENCY PRIVATE LIMITED VS PAVILIONS AND INTERIORS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	5/12/2024	No of objection 1.Pg-83 to 88,96 to 100,102 to 107 not clear	SINHA SHREY
54	3/12/2024	Company Petition (Companies Act)	710102102462024		OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	6/12/2024	no of objections 1. bookmarking are mandatory 2. case type wrong 3. OCR missing 4. affidavit not notary 5. 80 page not clear 6. income tax service missed .	KUMAR GOPAL SINGHAL

55	3/12/2024	Company Petition IB (IBC)	710102102482024		OTTOMAN TUBES PRIVATE LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	No of objections 1.pagination missed in bok marking 2.need to sign on every page of application 2.Need to tru copy sign on every page of annexure 3.Pg-35 to 44 not clear	Kushagra
56	7/12/2024	Company Petition (Companies Act)	710102103692024		NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	10/12/2024	no of objections 1. section wrong 2. list of date and event and brief synopsis missed 3. OCR missed 4. 18-60 page not clear 5. 25rs welfare missed in vakalatanama 6. proof of service missed	Digvijay Prasad
57	17/08/2024	Restoration Application (IBC)	710102071752024	COMPANY PETITION IB (IBC)/419(ND)2022	IIFL HOME FINANCE LIMITED VS MR. AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016	6/12/2024	1. case type wrong choose Restoration Application (IBC)	Gulshan Kr.
58	9/9/2024	Interlocutory Application (I.B.C)	710102077592024	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PVT. LTD. VS MR. AYYAGARI VISWANADHA SARMA	Rule 11 of NCLT, 2016	6/12/2024	1. memo of parties mismatch according your online portal. make mop as per application Contact to registry at room no 103	Apoorva Pandey
59	9/9/2024	Interlocutory Application (I.B.C)	710102077742024	COMPANY PETITION IB (IBC)/256(ND)2019	NIRMALA SINGH VS JC WORLD HOSPITALITY PRIVATE LIMITED	Sec 60(5)	2/12/2024	1. page no. 29 to 65,178 to 180 to 191 2. remove double pagination reminder 7	Anurag
60	28/09/2024	Restoration Application (IBC)	710102083372024	COMPANY PETITION IB (IBC)/609(ND)2017	BANK OF INDIA VS JC WORLD HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/12/2024	1. Vakalatnama compulsory attach but ticket paste on blank side 2. Bookmarking as per index with page number	Ashish
61	4/10/2024	Interlocutory Application (I.B.C)	710102085112024	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK VS MS.RITU RASTOGI IRP VAYAM TECHNOLOGIES LTD	Sec 60(5)	2/12/2024	1. OCR missing.	SRI & ASSOCIATES
62	7/10/2024	Restoration Application (IBC)	710102085882024	COMPANY PETITION IB (IBC)/323(ND)2021	ABHISHEK ANAND VS PANASH EDUCATIONAL SERVICE PRIVATE LIMITED	Application under any other provisions- IBC	5/12/2024	1. proof of service missing. 2. remove double pdf.	Abhishek
63	7/10/2024	Miscellaneous Application(Companies Act)	710102085852024	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. case type wrong. 2. page no. 9 to 33,42 to 51,71 to 79,90 to 100 are not clear. 3. Bookmarking as per index with page nos 4.OCR missing PDF not upload after upload will check the objections	Abhishek Yadav
64	11/10/2024	Interlocutory Application (I.B.C)	710102087412024	COMPANY PETITION IB (IBC)/901(ND)2020	KOTAK MAHINDRA BANK LTD. -ASSIGNEE OF PNB HOUSING FINANCE LIMITED- VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	6/12/2024	ocr missing	Vikas Kumar
65	14/10/2024	Interlocutory Application (I.B.C)	710102087972024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Sec 60(5)	4/12/2024	1.bookmarking as per index with index 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. remove extra pdf 5. heading of pdf wrong should be NCLT	Pankaj

66	17/10/2024	Interlocutory Application (I.B.C)	710102090322024	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH VS SANDEEP GOEL- RESOLUTION PROFESSIONAL FOR M/S SARVOTTAM REALCON PVT. LTD.	Rule 11 of NCLT, 2016	6/12/2024	1.ocr and bookmarking missing and page number missing	Kanika
67	18/10/2024	Interlocutory Application (I.B.C)	710102090522024	COMPANY PETITION IB (IBC)/786(PB)2018	AFFINITY BEAUTY SALON PRIVATE LIMITED VS ANURAG CHANDRA	Sec 60(5)	6/12/2024	all applicant and respondent detail missing in online portal as per mop reminder 3	RANJANA ROY GAWAI
68	19/10/2024	Interlocutory Application (I.B.C)	710102090992024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS ANURAG CHANDRA	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/12/2024	1. need every page sign and true copy in annexure. 2. bookmarking compulsory with page numbering. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. reminder 3	Swapnil Gupta
69	18/10/2024	Interlocutory Application (I.B.C)	710102090832024	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Sec 60(5)	9/12/2024	IA's title fill online as per mop reminder 3	Shubham
70	11/10/2024	Interlocutory Application (I.B.C)	710102087332024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS EARTH INFRASTRUCTURES LTD.	Regulation 44(2), Liquidation process Regulation, 2016	4/12/2024	1. memo of parties missing. 2. counsel details incomplete in prayer.	Bhavana Duhoon
71	21/10/2024	Miscellaneous Application (IBC)	710102091442024	COMPANY PETITION IB (IBC)/394(ND)2022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Application under any other provisions- IBC	10/12/2024	1.case type wrong choose Interlocutory Application (I.B.C) 2. section mention in index or page no 1 3. prayer missing	SUMAN KUMAR
72	23/10/2024	Interlocutory Application (I.B.C)	710102092192024	COMPANY PETITION IB (IBC)/380(ND)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS KIRAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	10/12/2024	1.Voloume 2 not clear	MITAL AND MITAL
73	22/10/2024	Interlocutory Application (I.B.C)	710102091742024	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS FORD CREDIT INDIA PRIVATE LIMITED	Sec 60(5)	10/12/2024	1. memo of parties mismatch according your online portal correct your memo of party as per application contact to registry at room no 103	Jitesh Prakash Gupta
74	24/10/2024	Interlocutory Application (I.B.C)	710102092502024	COMPANY PETITION IB (IBC)/393(PB)2023	RITA KHANNA VS SEEMA MALHOTRA	Application under any other provisions- IBC	6/12/2024	DD NOT SUBMIT	ANUBHAV MEHROTRA
75	24/10/2024	Interlocutory Application (I.B.C)	710102092462024	COMPANY PETITION IB (IBC)/337(PB)2021	NATIONAL ASSET RECONSTRUCTION COMPANY LTD VS RAMAN GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METENERE LIMITED)	Section 121(1)	9/12/2024	1. Volume 2 not clear	MITAL AND MITAL
76	24/10/2024	Interlocutory Application (I.B.C)	710102092342024	COMPANY PETITION IB (IBC)/380(ND)2021	INDIAN BANK VS KIRAN GUPTA	Application under any other provisions- IBC	4/12/2024	1. Prayer missing after form B 2. Section wrong contact to registry at room no 103 or mal at dr1-nclt@nclt.gov.in	Amod
77	3/11/2024	Interlocutory Application (I.B.C)	710102093822024	COMPANY PETITION IB (IBC)/446(PB)2021	KANTI MOHAN RUSTAGI VS NA	Rule 11 of NCLT, 2016	5/12/2024	1. pagination wrong in vol 2 index .	KANTI MOHAN
78	30/10/2024	Restoration Application (Companies Act)	710102093472024	COMPANY PETITION (COMPANIES ACT)/118(PB)2023	SANGEETA BATRA VS KANSAL ENTERPRISE PVT LTD	Rule 11 of NCLT	10/12/2024	1.Attach affidavit of all applicants	Rajiv Bakshi

79	30/10/2024	Interlocutory Application (I.B.C)	710102093592024	COMPANY PETITION IB (IBC)/337(PB)2021	INDIAN BANK VS RAMAN GUPTA	Application under any other provisions- IBC	9/12/2024	contact to registry at room no 103 01124361890 regarding section or prayer	Amod
80	5/11/2024	Interlocutory Application (I.B.C)	710102094072024	COMPANY PETITION IB (IBC)/296(PB)2023	ANJU NEGI VS RESOLUTION PROFESSIONAL (MR. ASHISH SINGH)	Section 60(5)	6/12/2024	1. page no. 44 to 51,54 are not clear.	RASHI JAIN
81	8/11/2024	Interlocutory Application (I.B.C)	710102094902024	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS HDFC BANK	Sec 60(5)	4/12/2024	1. page no. 74 to 84 are not clear.	Arvind Garg
82	7/11/2024	Interlocutory Application (I.B.C)	710102094892024	COMPANY PETITION IB (IBC)/699(ND)2019	REGIONAL PF COMMISSIONER-II(LEGAL) VS SH. VIJAY KUMAR GUPTA RP DHIR GLOBAL INDUSTRIES	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	DD NOT SUBMIT	CHAKRADHAR PANDA
83	12/11/2024	Interlocutory Application (I.B.C)	710102095832024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Section 60(5)	6/12/2024	1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. 7. IAs title fill online as per mop	Shiv Mangal Sharma
84	12/11/2024	Interlocutory Application (I.B.C)	710102095842024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	6/12/2024	1. memo of parties mismatch according your online portal and mention in index 2. section not mention in index. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. 7. IAs title fill online as per mop	Shiv Mangal Sharma
85	14/11/2024	Miscellaneous Application(Companies Act)	710102096132024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	2/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant. 4. need to every page sign in application. 5. mention bookmarking with page numbering.	PRATIBHA
86	12/11/2024	Interlocutory Application (I.B.C)	710102095872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	4/12/2024	1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. add all respondent in online portal. 7. IAs titles fill online as per mop	Shiv Mangal Sharma
87	5/11/2024	Interlocutory Application (I.B.C)	710102094222024	COMPANY PETITION IB (IBC)/272(PB)2019	UP AWAS EVAM VIKAS VS GAUTAM BUILDER WITH RAPID CONTRACTS PVT. LTD. (SRA)	Rule 11 of NCLT, 2016	5/12/2024	1. section wrong online as per pdf 2 applicant respondent fill online as per mop or IAs detail fill online as per mop	Ritesh Agrawal



88	12/11/2024	Interlocutory Application (I.B.C)	710102095862024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE	Sec 60(5)	6/12/2024	1. memo of parties mismatch according your online portal. 2. section not mention in index. 3. page no. 44 are not clear. 4. remove double pagination in pdf. 5. need every page sign and true copy in annexure. 6. IAs titles fill online as per mop	Shiv Mangal Sharma
89	13/11/2024	Interlocutory Application (I.B.C)	710102096032024	COMPANY PETITION IB (IBC)/487(ND)2024	ALFA SQUARE WELFARE ASSOCIATION (THROUGH ITS AUTHORISED SIGNATORY) VS KRISHAN KANHAI ASSOCIATES AND ANR.	Application under any other provisions- IBC	6/12/2024	1. need to be translate all Hindi pages. 11 to 16	MILAN
90	14/11/2024	Miscellaneous Application(Companies Act)	710102096122024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	ALPANA VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	2/12/2024	1. case type wrong choose Interlocutory Application(Companies Act) 2. add all applicant and respondent in online portal. 4. need to be affidavit for all applicant. 5. mention bookmarking with page numbering.	PRATIBHA
91	14/11/2024	Interlocutory Application (I.B.C)	710102096802024	COMPANY PETITION IB (IBC)/297(PB)2018	KESHRI KUMAR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	2/12/2024	1. remove respondent in online portal. 2. need every page sign in application. 3. vakalatnama compulsory. 4. need every page sign and true copy in annexure.	Keshri Kumar
92	14/11/2024	Restoration Application (IBC)	710102097172024	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	9/12/2024	1. Restore application or petition number not mention in prayer. 2.Bookmarking as per index with page number 3.Remove double pdf	Anurag
93	15/11/2024	Interlocutory Application (I.B.C)	710102097402024	COMPANY PETITION IB (IBC)/97(ND)2022	HDFC BANK LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	9/12/2024	1. section wrong online as per pdf	Irfan Ahmed
94	14/11/2024	Interlocutory Application (I.B.C)	710102096582024	COMPANY PETITION IB (IBC)/622(ND)2022	STATE BANK OF INDIA VS SCHON ULTRAWARES PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. pdf not clear. 2. mention bookmarking with page numbering.	ARURADHA UPADHYAY
95	14/11/2024	Miscellaneous Application (IBC)	710102096452024	COMPANY PETITION IB (IBC)/764(ND)2022	TCA SURVEYORS AND ADVISORS PVT LTD VS MS POOJA BAHRY	Sec 60(5)	9/12/2024	1. case type wrong choose Interlocutory Application (I.B.C) 2. fill all details in online portal. 3. ticket put on blank side in vakalatnama.	Shiv Kumar
96	17/11/2024	Interlocutory Application (I.B.C)	710102097942024	COMPANY PETITION IB (IBC)/806(PB)2019	ARUN GUPTA VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1. bookmarking compulsory with page numbering. 2. OCR Missing	AMIT
97	15/11/2024	Interlocutory Application (I.B.C)	710102097412024	COMPANY PETITION IB (IBC)/847(PB)2022	HARISH TANEJA VS DAVINDER SINGH CHAWLA	Application under any other provisions- IBC	9/12/2024	1. Remove double pdf	Harish

98	17/11/2024	Interlocutory Application (I.B.C)	710102097932024	COMPANY PETITION IB (IBC)/806(PB)2019	ANUJ JAIN VS DEEPAK AGGARWAL SUCCESSFUL RESOLUTION APPLICANT OF MSA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	AMIT
99	16/11/2024	Interlocutory Application (I.B.C)	710102097752024	COMPANY PETITION IB (IBC)/137(ND)2024	JWALA ENERGY RESOURCES PRIVATE LIMITED VS UNITY SMALL FINANCE BANK LIMITED	Rule 11 of NCLT, 2016	9/12/2024	1. memo of parties attach but fill online as per application or correction in mop as per application	ADITYA
100	20/11/2024	Interlocutory Application (I.B.C)	710102098582024	COMPANY PETITION IB (IBC)/698(ND)2023	BABITA AGGARWAL VS STATE BANK OF INDIA	Application under any other provisions- IBC	9/12/2024	1. proof of service missing	ARUNAVA SIKDAR
101	20/11/2024	Restoration Application (IBC)	710102098692024	COMPANY PETITION IB (IBC)/296(PB)2023	ANURAG TRIPATHI VS ASHISH SINGH	Rule 11 of NCLT, 2016	6/12/2024	1. section mention in index 2. bookmarking as per index with page number	RISHABH TRIPATHI
102	20/11/2024	Interlocutory Application (I.B.C)	710102098512024	COMPANY PETITION IB (IBC)/556(ND)2024	BKM MINING PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions- IBC	9/12/2024	1. pagination missing in index. 2. page no. 60,61,75 are not clear. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	ANURAG YADAV
103	19/11/2024	Interlocutory Application (I.B.C)	710102098382024	COMPANY PETITION IB (IBC)/822(ND)2021	FIVE ESS PRECISION-COMPONENTS PRIVATE LIMITED VS HEMA AUTOMOTIVE PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. section wrong choose Application under any other provisions- IBC.	ARURADHA UPADHYAY
104	20/11/2024	Interlocutory Application (I.B.C)	710102098792024	COMPANY PETITION IB (IBC)/567(ND)2024	AIKYA ENTERPRISE LLP VS M/S NBCC (INDIA) LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. Section mention in index 2. Bookmarking as per index with page number	ANOOP
105	23/11/2024	Interlocutory Application (I.B.C)	710102099612024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS M/S NBCC (INDIA) LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
106	20/11/2024	Interlocutory Application (I.B.C)	710102098732024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	2/12/2024	1. remove main case parties in online portal. 2. mention bookmarking with page numbering.	Kamall
107	22/11/2024	Interlocutory Application (I.B.C)	710102099082024	COMPANY PETITION IB (IBC)/718(PB)2018	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS INDIA PVT. LTD. VS M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	2/12/2024		RISHI KUMAR SINGHAL
108	23/11/2024	Interlocutory Application (I.B.C)	710102099322024	COMPANY PETITION IB (IBC)/472(ND)2023	MOHINDER SINGH VS ARSHI JAMAL	Sec 30	2/12/2024	1. case type wrong. 2. page no. 67,555 to 565,567,568 to 575 are not clear. 3. page no. 429,430,431,474 need to translate copy.	Inder Paul Singh Oberoi
109	23/11/2024	Miscellaneous Application (IBC)	710102099582024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS ARSHI JAMAL	Sec 60(5)	2/12/2024	1. case type wrong. 2. fill all details in online portal. 3. need every page sign and true copy in annexure.	KK
110	23/11/2024	Interlocutory Application (I.B.C)	710102099492024	COMPANY PETITION IB (IBC)/236(ND)2024	VIVEK PARTI INSOLVENCY RESOLUTION PROFESSIONAL OF SV BUILDCON PRIVATE LIMITED VS VINOD KUMAR SHARMA	Rule 11 of NCLT, 2016	2/12/2024	1. fill all details in online portal. 2. section wrong. 3. due payment for 70, 71, 72 and 74.	Anirban

111	23/11/2024	Company Application (Companies Act)	710102099592024	COMPANY APPEAL (COMPANIES ACT)/178(ND)2024	M/S VADEHRA LUMINARIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR.	Sec 252 (3)	4/12/2024	1. section wrong. 2. add all applicant and respondent in online portal. 3. vakalatnama compulsory. 4. need to be affidavit for all applicant.	Kunal Madan
112	23/11/2024	Interlocutory Application (I.B.C)	710102099352024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RESOLUTION PROFESSIONAL M/S. MAGPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	2/12/2024	1. page no. 177 to 190,202 to 219,226,231,234,430 to 440,444 to 453,490,499,521 to 562,566,570,571,575 to 580,584,594 to 598,614,615,617,628,633,655,675,714,723,735 to 760,761 to 781 are not clear. 2. need to translate all Hindi pages.	Swechcha Mishra
113	20/11/2024	Interlocutory Application (I.B.C)	710102098772024	COMPANY PETITION IB (IBC)/350(PB)2021	DR SURENDRA TIWARI & ANR VS NILESH SHARMA INTERIM RESOLUTION PROFESSIONAL	Section 60(5)	2/12/2024	1. need to translate all Hindi pages. 2. page no. 43,55,57 are not clear.	GAURAV MALHOTRA
114	23/11/2024	Interlocutory Application (I.B.C)	710102099532024	COMPANY PETITION IB (IBC)/2(ND)2023	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	2/12/2024	1. need every page true copy in annexure.	SANGEETA BOHRA
115	23/11/2024	Interlocutory Application (I.B.C)	710102099522024	COMPANY PETITION IB (IBC)/236(ND)2020	LIC HOUSING FINANCE PRIVATE LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing.	ANJANI KUMAR SINGH
116	20/11/2024	Interlocutory Application (I.B.C)	710102098722024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RP M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD VS K V DEVELOPERS PRIVATE LIMITED	Section 12(2)	6/12/2024	pagination wrong in pdf	SHALYA AGARWAL
117	25/11/2024	Interlocutory Application (I.B.C)	710102099912024	COMPANY PETITION IB (IBC)/235(ND)2023	ANKIT GOEL RP OF M/S. MAGPIE GLOBAL HOUSEWARE PVT. LTD. VS SURESH JAIN AND ORS.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/12/2024	1. page no. 202 to 209,221 to 238,253,448,449 to 474,477 to 500 to 570,571 to 580,584,585,586 to 589,593 to 598,602 to 607,611 to 616,632,693,713,732,750,753 to 760,760 to 813,1098,1099 are not clear.	Swechcha Mishra
118	26/11/2024	Interlocutory Application (I.B.C)	710102100252024	COMPANY PETITION IB (IBC)/985(ND)2020	VIKRAM VISHAL MINHAS VS SURESH JAIN AND ORS.	Application under any other provisions- IBC	4/12/2024	1. section wrong.	Kanika
119	26/11/2024	Interlocutory Application (I.B.C)	710102100202024	COMPANY PETITION IB (IBC)/995(PB)2020	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR GRANDSTAR VS MS. ANJANI KUMAR PRASHAR MEMBER OF SUSPENDED BOARD OF DIRECTORS OF GRANDSTAR REALTY PVT. LTD.	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/12/2024	1. IB not mention in main case.	ABHISHEK
120	26/11/2024	Interlocutory Application (I.B.C)	710102100162024	COMPANY PETITION IB (IBC)/528(PB)2024	SUDHIR KUMAR AGGARWAL VS MS. ANJANI KUMAR PRASHAR MEMBER OF SUSPENDED BOARD OF DIRECTORS OF GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	6/12/2024	1. section wrong. 2. page no. 32 to 35 are not clear.	SURBHI

121	23/11/2024	Interlocutory Application (I.B.C)	710102099642024	COMPANY PETITION IB (IBC)/684(ND)2020	SANTANU KUMAR SAMANTA VS MS. ANJANI KUMAR PRASHAR MEMBER OF SUSPENDED BOARD OF DIRECTORS OF GRANDSTAR REALTY PVT. LTD.	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Santanu Samanta
122	26/11/2024	Interlocutory Application (I.B.C)	710102100192024	COMPANY PETITION IB (IBC)/1342(ND)2018	MAHESH BANSAL MONITORING PROFESSIONAL VS MS. ANJANI KUMAR PRASHAR MEMBER OF SUSPENDED BOARD OF DIRECTORS OF GRANDSTAR REALTY PVT. LTD.	Sec 60(5)	6/12/2024	1. date missing in vakalatnama.	ABHISHEK
123	24/11/2024	Interlocutory Application (I.B.C)	710102099752024	COMPANY PETITION IB (IBC)/688(ND)2024	AAKRITI SOOD IBBI/IPA-002/IP-N01224/2022-2023/14421 VS MS. ANJANI KUMAR PRASHAR MEMBER OF SUSPENDED BOARD OF DIRECTORS OF GRANDSTAR REALTY PVT. LTD.	Application under any other provisions- IBC	3/12/2024	1. volume 1 and 2 separately index missing. 2. page no. 69,70,73,74 are not clear. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vanshika Sharma
124	26/11/2024	Interlocutory Application (I.B.C)	710102100322024	COMPANY PETITION IB (IBC)/460(ND)2020	1985 WEB SOLUTIONS VS PRABHAT RANJAN SINGH	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	4/12/2024	1. need every page sign in application. 2. mention bookmarking according your index with page numbering. 3. need every page sign and true copy in annexure.	Saket
125	25/11/2024	Interlocutory Application (I.B.C)	710102099942024	COMPANY PETITION IB (IBC)/28(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED	Section 60(5)	6/12/2024	1. section wrong. 2. memo of parties missing. 3. need every page sign in application. 4. proof of service missing. 5. vakalatnama compulsory.	RAJEEV
126	26/11/2024	Interlocutory Application (I.B.C)	710102100312024	COMPANY PETITION IB (IBC)/456(ND)2018	SUDHA YADAV VS UNIVERSAL BUILDWELL PVT. LTD.	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. fill all details in online portal. 2. need to be affidavit for all applicant. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. 1Rs court fee short in vakalatnama. 6. bookmarking compulsory with page numbering. 7. OCR missing.	Avinya
127	25/11/2024	Interlocutory Application (I.B.C)	710102100002024	COMPANY PETITION IB (IBC)/647(ND)2024	SIDHARTHA BUILDHOME PRIVATE LIMITED VS PUNJAB AND SIND BANK	Rule 11 of NCLT, 2016	9/12/2024	1.IAs title fill online as per mop 2. Applicant respondent fill online as per mop	Shiv Mangal Sharma
128	24/11/2024	Interlocutory Application (I.B.C)	710102099762024	COMPANY PETITION IB (IBC)/690(ND)2024	AAKRITI SOOD IBBI/IPA-002/IP-N01224/2022-2023/14421 VS PUNJAB AND SIND BANK	Application under any other provisions- IBC	6/12/2024	1. volume 1 and 2 separately index missing. 2. need every page sign and true copy in annexure. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vanshika Sharma
129	14/11/2024	Interlocutory Application (I.B.C)	710102096362024	COMPANY PETITION IB (IBC)/2590(ND)2019	G.R.S.ISPAT COMPANY PRIVATE LIMITED VS PUNJAB AND SIND BANK	Reg. 15 of IBBI (Liq.) Regulation 2016	6/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	HITESH SACHAR

130	25/11/2024	Interlocutory Application (I.B.C)	71010209972024	COMPANY PETITION IB (IBC)/41(ND)2012	M/S ENERGY BUILDING SOLUTIONS PRIVATE LIMITED VS M/S ADORE INFRASMITH PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	6/12/2024	1. memo of parties missing. 2. IB not mention in main case. 3. need every page sign in application. 4. date missing in vakalatnama. 5. need every page sign and true copy in annexure.	Nitesh
131	23/11/2024	Interlocutory Application (I.B.C)	710102099712024	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS RP OF UNIBERA DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	9/12/2024	1. applicant respondent fill online as per pdf	PRANAV
132	27/11/2024	Interlocutory Application (I.B.C)	710102100712024	COMPANY PETITION IB (IBC)/727(ND)2024	BANK OF BARODA VS GAURAV AGGARWAL	Rule 11 of NCLT, 2016	6/12/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	PRANAV
133	27/11/2024	Interlocutory Application (I.B.C)	710102100652024	COMPANY PETITION IB (IBC)/1348(ND)2019	REKHA TIWARI VS GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/12/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering.	SAURABH
134	27/11/2024	Interlocutory Application (I.B.C)	710102100562024	COMPANY PETITION IB (IBC)/382(ND)2021	JAYANT PRAKASH VS GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	2/12/2024	1. pdf not upload.	ADHISH SRIVASTAVA
135	27/11/2024	Restoration Application (Companies Act)	710102100552024	COMPANY APPEAL (COMPANIES ACT)/250(ND)2023	DEPUTY COMMISSIONER OF INCOME TAX VS REGISTRAR OF COMPANIES (SHIV AMRIT CONSTRUCTIONS PVT LTD)	Rule 11 of NCLT	6/12/2024	1. vakalatnama compulsory. 2. proof of service missing. 3. restore application not mention in prayer.	PUNEET
136	27/11/2024	Interlocutory Application (I.B.C)	710102100662024	COMPANY PETITION IB (IBC)/545(ND)2023	M/S IBI GROUP INDIA PVT. LTD. VS RAJNEESH KUMAR AGGARWAL	Sec 60(5)	6/12/2024	1. need every page sign in application. 2. mention bookmarking with page numbering.	Sarojanand Jha
137	28/11/2024	Miscellaneous Application (Companies Act)	710102100822024	COMPANY PETITION (COMPANIES ACT)/17(ND)2020	BELL SECURITECH PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/12/2024	1. Case type wrong choose Company Application (Companies Act). 2. Vakalatnama missing.	ANKUR
138	27/11/2024	Interlocutory Application (I.B.C)	710102100532024	COMPANY PETITION IB (IBC)/859(ND)2022	SMT. RAMANPREET KAUR VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. volume 1 and 2 separately index missing. 3. need every page sign in annexure. 4. remove double pagination. 5. vakalatnama compulsory. 6. mention bookmarking according your index with page numbering. 7. OCR missing.	AYUSH PURI
139	26/11/2024	Interlocutory Application (I.B.C)	710102100372024	COMPANY PETITION IB (IBC)/769(ND)2021	VIGYASHREE INFRASTRUCTURE PRIVATE LIMITED VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	6/12/2024	No of objection 1. Case type wrong 2. section wrong please check and do properly file	Chirag
140	27/11/2024	Interlocutory Application (I.B.C)	710102100722024	COMPANY PETITION IB (IBC)/728(ND)2024	BANK OF BARODA VS MOHENDER AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. page no. 11,35 to 46 are not clear. 3. vakalatnama compulsory.	Chirag

141	26/11/2024	Interlocutory Application (I.B.C)	710102100412024	COMPANY PETITION IB (IBC)/1095(ND)2019	MS. MAYA GUPTA VS MOHENDER AGGARWAL	Regulation 44(2), Liquidation process Regulation, 2016	6/12/2024	1. section wrong. 2. date missing in vakalatnama.	Sandeep
142	27/11/2024	Interlocutory Application (I.B.C)	710102100542024	COMPANY PETITION IB (IBC)/847(PB)2022	DAVINDER SINGH CHAWLA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	6/12/2024	1. memo of parties missing. 2. need every page sign in application. 3. volume 1 and 2 separately index missing. 4. need every page sign and true copy in annexure. 5. vakalatnama compulsory. 6. bookmarking compulsory with page numbering. 7. OCR missing.	AYUSH PURI
143	26/11/2024	Miscellaneous Application (IBC)	710102100362024	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Sec 60(5)	6/12/2024	1. case type wrong. 2. fill all details in online portal. 3. memo of parties missing. 4. vakalatnama compulsory. 5. proof of service missing.	KK
144	27/11/2024	Interlocutory Application (I.B.C)	710102100512024	COMPANY PETITION IB (IBC)/674(PB)2021	SMT SUMAN SHARMA VS M/S VARDHAMAN ESTATES AND DEVELOPERS PVT. LTD.	Sec 60(5)	5/12/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. counsel details incomplete in prayer. 4. 3Rs court fee missing in vakalatnama. 5. need every page sign and true copy in annexure. 6. mention bookmarking according your index with page numbering.	Roshan Kumar
145	27/11/2024	Interlocutory Application (I.B.C)	710102100732024	COMPANY PETITION IB (IBC)/730(ND)2024	BANK OF BARODA VS SUNITA AGGARWAL	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. page no. 11,35 to 46 are not clear.	Roshan Kumar
146	27/11/2024	Interlocutory Application (I.B.C)	710102100782024	COMPANY PETITION IB (IBC)/1348(ND)2019	MOHAMMAD ARSHAD VS GAURAV KATIYAR	Sec 60(5)	6/12/2024	1. need true copy in annexure.	Sandeep
147	26/11/2024	Restoration Application (IBC)	710102100402024	COMPANY PETITION IB (IBC)/749(ND)2023	GETZ CABLES PRIVATE LIMITED VS GAURAV KATIYAR	Sec 60(5)	6/12/2024	1. case type wrong 2. section wrong. 3. 21/11/2024 order missing.	Ashu Kansal
148	27/11/2024	Interlocutory Application (I.B.C)	710102100742024	COMPANY PETITION IB (IBC)/995(ND)2018	JITENDER PORIYA & ANR VS ANIL MATTA RP PRIMROSE INFRA TECH PVT LTD	Sec 60(5), Rule 11 of NCLT, 2016	6/12/2024	1. vakalatnama compulsory.	FARRUKH KHAN
149	26/11/2024	Interlocutory Application (I.B.C)	710102100342024	COMPANY PETITION IB (IBC)/77(PB)2017	M/S VIKRAM ENGINEER & CONTRACTOR VS JAYPEE INFRA TECH LIMITED	Sec 60(5), Section 74	6/12/2024	1. fill all details in online portal. 2. remove main case parties in online portal.	EKTA CHOUDHARY
150	27/11/2024	Interlocutory Application (I.B.C)	710102100682024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS JAYPEE INFRA TECH LIMITED	Application under any other provisions- IBC	6/12/2024	1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong.	Kamal Deep Tyagi
151	29/11/2024	Interlocutory Application (I.B.C)	710102101472024	COMPANY PETITION IB (IBC)/2552(ND)2019	HARDAY NARAYAN DWIVEDI VS JBK DEVELOPERS PVT. LTD.	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	5/12/2024	1. file incomplete.	Chirag
152	29/11/2024	Interlocutory Application (I.B.C)	710102101322024	COMPANY PETITION IB (IBC)/237(ND)2023	ANIRUDH SHARMA VS PAWAN KUMAR GOYAL	Sec 60(5)	6/12/2024	1. date missing in vakalatnama.	Anando Mukherjee

153	28/11/2024	Interlocutory Application (I.B.C)	710102101142024	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI LIQUIDATOR OF M/S. SSMP INDUSTRIES LTD VS PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Rule 154 (1)	5/12/2024	1. Section mention in index or page no 3	YOGESH KUMAR JAGIA
154	28/11/2024	Interlocutory Application (I.B.C)	710102101152024	COMPANY PETITION IB (IBC)/478(ND)2024	MULTITEX FLITRATION ENGINEERS LTD. VS MADHAVAN BALAKRISHNAN	Rule 11 of NCLT, 2016	5/12/2024	1. memo of parties mismatch according your online portal.	Sana
155	28/11/2024	Interlocutory Application (I.B.C)	710102101042024	COMPANY PETITION IB (IBC)/23(ND)2021	SATYENDRA SHARMA (IA U/S 66 OF IBC 2016 _AVAIL HOLDING LTD)) VS LAXMAN PRASAD RAIKWAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	6/12/2024	1. page no. 6,16 are wrong adjust.	Satyendra
156	28/11/2024	Interlocutory Application (I.B.C)	710102101172024	COMPANY PETITION IB (IBC)/317(ND)2022	MUKESH AHUJA AND ORS VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL OF ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	6/12/2024	1. file incomplete.	Daksh Kadian
157	28/11/2024	Interlocutory Application (I.B.C)	710102101092024	COMPANY PETITION IB (IBC)/104(PB)2017	PAADAM INTERNATIONAL HOTELS PVT. LTD. VS RAHUL JINDAL RP OF TIRUPATI INFRAPROJECT PVT. LTD.	Sec 60(5)	6/12/2024	1. page no. 44 to 51 are not clear.	SRISHTI KAPOOR
158	28/11/2024	Interlocutory Application (I.B.C)	710102101112024	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI LIQUIDATOR OF M/S. SSMP INDUSTRIES LTD VS MANOJ KUNWAR PROMOTOR AND EX-DIRECTOR	Rule 154 (1)	6/12/2024	1. vakalatnama compulsory.	YOGESH KUMAR JAGIA
159	28/11/2024	Interlocutory Application (I.B.C)	710102100952024	COMPANY PETITION IB (IBC)/663(ND)2023	INDIAN BANK VS DIKSHITA SHARMA	Section 22	6/12/2024	1. section wrong.	Amod
160	29/11/2024	Interlocutory Application (I.B.C)	710102101202024	COMPANY PETITION IB (IBC)/285(ND)2024	JAGDISH KUMAR PARULKAR VS DIKSHITA SHARMA	Section 22	6/12/2024	1. section wrong.	Aishvary
161	29/11/2024	Interlocutory Application (I.B.C)	710102101502024	COMPANY PETITION IB (IBC)/495(ND)2023	CATALYST TRUSTEESHIP LIMITED VS BCC INFRASTRUCTURES PRIVATE LIMITED	Section 60(5)	6/12/2024	1. file incomplete.	Gaurav
162	29/11/2024	Company Application(Companies Act)	710102101392024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	6/12/2024	1. need every page sign and true copy in annexure. 2. vakalatnama compulsory.	Sumit Rajput
163	20/11/2024	Restoration Application (IBC)	710102098682024	COMPANY PETITION IB (IBC)/296(PB)2023	TRIPTA PORWAL VS ASHISH SINGH	Rule 11 of NCLT, 2016	6/12/2024	1. section missing in index 2. Bookmarking as per index with page number	RISHABH TRIPATHI
164	30/11/2024	Interlocutory Application (I.B.C)	710102101722024	COMPANY PETITION IB (IBC)/22(PB)2018	MRS SUSHMA SINHA DECEASED THROUGH HER LRS VS VALUE INFRACON INDIA PVT. LTD	Sections 60(5)/Regulation 13	6/12/2024	page no.37,113,138-143 not clear page and date missing and court fee missing in vakalatnama	Deepanshu Badiwal
165	28/11/2024	Interlocutory Application (I.B.C)	710102101132024	COMPANY PETITION IB (IBC)/450(PB)2018	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL. IVR PRIME IT SEZ PVT. LTD VS VALUE INFRACON INDIA PVT. LTD	Section 21	6/12/2024	1. file incomplete.	Niraj Chamyal
166	29/11/2024	Interlocutory Application (I.B.C)	710102101432024	COMPANY PETITION IB (IBC)/143(ND)2024	ASHOK KUMAR GUPTA IRP OF DANCY BUILDERS PRIVATE LIMITED VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	6/12/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	RISHI KUMAR SINGHAL

167	2/12/2024	Interlocutory Application (I.B.C)	710102102022024	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS VALUE INFRACON INDIA PVT. LTD	Application under any other provisions- IBC	6/12/2024	page no.94 not clear page	Rakesh
168	30/11/2024	Interlocutory Application (I.B.C)	710102101862024	COMPANY PETITION IB (IBC)/698(ND)2024	MAYA GUPTA VS VALUE INFRACON INDIA PVT. LTD	Application under any other provisions- IBC	4/12/2024	1. counsel sign missing in index.	Maya Gupta
169	2/12/2024	Interlocutory Application (I.B.C)	710102102202024	COMPANY PETITION IB (IBC)/41(ND)2023	MR. ANUP KUMAR VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	6/12/2024	memo party missing and sign missing in application page	SHANKARI MISHRA
170	30/11/2024	Company Appeal (IBC)	710102101812024	COMPANY PETITION IB (IBC)/657(ND)2021	MRS. ARUN LATA GUPTA VS REVITAL REALITY PRIVATE LIMITED	Sec 60(5)	4/12/2024	No of objections 1.sign missed after index need to every where 2.service missed 3.case type wrong 4.Pg-40,41,48, not clear	BHARAT ARORA
171	24/11/2024	Interlocutory Application (I.B.C)	710102099822024	COMPANY PETITION IB (IBC)/330(ND)2021	MS PIYARE LAL HARI SINGH BUILDERS PVT. LTD. AND ORS. VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	4/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Rajesh Bhardwaj
172	3/12/2024	Interlocutory Application (I.B.C)	710102102452024	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. add all respondent in online portal. 2. prayer missing.	TANIA SHARMA
173	3/12/2024	Interlocutory Application (I.B.C)	710102102272024	COMPANY PETITION IB (IBC)/263(ND)2023	MOHD NAZIM KHAN_APP FOR APPROVAL OF RP_JATALIA VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	9/12/2024	1. case type wrong choose IA(IBC)Plan. 2. section wrong. 3. pagination in index. 4. page no. 429 to 432,470 to 473 are not clear. 5. pagination wrong. 6. bookmarking compulsory with page numbering. 7. need every page sign and true copy in annexure. 8. OCR missing.	MOHD NAZIM
174	2/12/2024	Interlocutory Application (I.B.C)	710102102092024	COMPANY PETITION IB (IBC)/811(ND)2022	MR. ANKIT GOEL LIQUIDATOR OF SHEEN INDIA PVT LTD VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sections 60(5)/Regulation 13	10/12/2024	case type wrong choose IA (Liq.) Progress Report	SHALYA AGARWAL
175	3/12/2024	Interlocutory Application (I.B.C)	710102102332024	COMPANY PETITION IB (IBC)/470(ND)2017	VIKRAM BAJAJ RESOLUTION PROFESSIONAL FOR KINDLE DEVELOPER VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	ABHISHEK
176	30/11/2024	Interlocutory Application (I.B.C)	710102101902024	COMPANY PETITION IB (IBC)/435(ND)2017	RAKESH BHATIA VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	6/12/2024	main case wrong	SHITAL KHATRI
177	30/11/2024	Interlocutory Application (I.B.C)	710102101712024	COMPANY PETITION IB (IBC)/97(ND)2022	IDBI TRUSTESHIP SERVICES LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	6/12/2024	1. need every page sign and true copy in annexure. 2. page no. 160,161 are not clear. 3. page no. 1162 are wrong adjust. 4. date missing in vakalatnama.	Atul Sharma
178	30/11/2024	Interlocutory Application (I.B.C)	710102101872024	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR IN THE CASE OF WOOLWAYS INDIA LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	6/12/2024	page no.57,166,168,170,172,174, not clear page and ocr and bookmarking missing and after 203 page blank	Sajeve Bhushan Deora



179	2/12/2024	Interlocutory Application (I.B.C)	710102102002024	COMPANY PETITION IB (IBC)/456(ND)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING VS ATUL KUMAR KANSAL	Sec 60(5)	6/12/2024	29-33 not clear page	shekhar
180	30/11/2024	Interlocutory Application (I.B.C)	710102101892024	COMPANY PETITION IB (IBC)/415(ND)2017	RAKESH BHATIA VS ATUL KUMAR KANSAL	Sec 60(5)	6/12/2024	order missing	SHITAL KHATRI
181	30/11/2024	Interlocutory Application (I.B.C)	710102101882024	COMPANY PETITION IB (IBC)/417(ND)2017	RAKESH BHATIA VS ATUL KUMAR KANSAL	Sec 60(5)	6/12/2024	order missing	SHITAL KHATRI
182	30/11/2024	Interlocutory Application (I.B.C)	710102101782024	COMPANY PETITION IB (IBC)/822(ND)2021	STARLINK CALL CONCEPTS PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Rule 11 of NCLT, 2016	6/12/2024	applicant and respondent detail not fill on online portal and page no.76-78,96-97,137-138,142, not clear page	Sharad Tyagi
183	2/12/2024	Interlocutory Application (I.B.C)	710102102032024	COMPANY PETITION IB (IBC)/97(ND)2024	VIMAL KUMAR VS VIPUL GUPTA	Application under any other provisions- IBC	6/12/2024	page no.23-28 not clear page	Shivam
184	30/11/2024	Interlocutory Application (I.B.C)	710102101792024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S SUPER CLOTH STORE PVT LTD VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	file incomplete	RAKESH KUMAR
185	2/12/2024	Interlocutory Application (I.B.C)	710102102162024	COMPANY PETITION IB (IBC)/1768(ND)2018	MRS MANJU GUPTA VS MR. VIVEK PARTHI	Sections 60(5)/Regulation 13	6/12/2024	page no.39-51,88,100, not clear page	GAUTAM
186	2/12/2024	Interlocutory Application (I.B.C)	710102102012024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S SURVAICO CONSULTING PRIVATE LIMITED VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	proof service missing	RAKESH KUMAR
187	1/12/2024	Interlocutory Application (I.B.C)	710102101922024	COMPANY PETITION IB (IBC)/1031(ND)2018	AXIS BANK LIMITED VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL OF M/S AWB INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. volume 1 and 2 separately index missing. 2. page no. 2 are not clear. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure. 5. proof of service missing. 6. OCR missing. 7. mention bookmarking according your index with page numbering.	Krishnamurthy
188	2/12/2024	Interlocutory Application (I.B.C)	710102102062024	COMPANY PETITION IB (IBC)/1237(PB)2018	SHASHI BHUSHAN PRASAD VS ANGAD INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	10/12/2024	1. memo of parties missing attach but all respondent fill in online portal	Shruti Munjal
189	1/12/2024	Interlocutory Application (I.B.C)	710102101912024	COMPANY PETITION IB (IBC)/1031(ND)2018	AXIS BANK LIMITED VS ANGAD INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/12/2024	1. volume 1 and 2 separately index missing. 2. page no. 2 are not clear. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 4. need every page sign and true copy in annexure. 5. proof of service missing. 6. OCR missing. 7. mention bookmarking according your index with page numbering.	Krishnamurthy
190	3/12/2024	Company Application(Companies Act)	710102102372024	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS EKAGA INFRASTRUCTURE LLP	Rule 11 of NCLT	9/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Rahul Shukla

191	2/12/2024	Interlocutory Application (I.B.C)	710102102212024	COMPANY PETITION IB (IBC)/661(PB)2021	RITU RASTOGI (INTERIM RESOLUTION PROFESSIONAL) VS EKAGA INFRASTRUCTURE LLP	Sec 60(5)	6/12/2024	page no. missing in pdf	Harshit Khare
192	2/12/2024	Interlocutory Application (I.B.C)	710102102132024	COMPANY PETITION IB (IBC)/42(ND)2023	MR. ANUP KUMAR VS EKAGA INFRASTRUCTURE LLP	Rule 11 of NCLT, 2016	6/12/2024	memo party missing and sign missing in application page	SHANKARI MISHRA
193	3/12/2024	Interlocutory Application (I.B.C)	710102102262024	COMPANY PETITION IB (IBC)/3458(ND)2019	ATUL JAGNANI VS PRAMOD KUMAR	Section 19(2) / Regulation 30	6/12/2024	1. need every page sign in annexure.	Kushal
194	1/12/2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Application under any other provisions	10/12/2024	1. pdf not clear.	ANAND
195	2/12/2024	Interlocutory Application (I.B.C)	710102102042024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS MIRAZ SECURITAS PRIVATE LIMITED	Reg. 15 of IBBI (Liq.) Regulation 2016	9/12/2024	1. case type wrong choose IA (Liq.) Progress Report.	Bhavana Duhoon
196	25/11/2024	Restoration Application (Companies Act)	710102099892024	COMPANY APPEAL(COMPANIES ACT)/228(ND)2023	INCOME TAX OFFICER WARD 13(3) VS JAYCEE INFRASTRUCTURE LTD	Any other provision - Govt body	6/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. proof of service missing. 4. due payment for application. 5. counsel details missing in prayer. 6. restore application not mention in prayer. 7. vakalatnama compulsory.	Income Tax
197	3/12/2024	Interlocutory Application (I.B.C)	710102102522024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS JAYCEE INFRASTRUCTURE LTD	Sec 60(5)	6/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. section wrong. 4. mention bookmarking with page numbering.	Varun
198	4/12/2024	Company Application(Companies Act)	710102103032024	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS L. R. BUILDERS PRIVATE LIMITED	Rule 11 of NCLT	5/12/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Chaitanyashil
199	2/12/2024	Interlocutory Application (I.B.C)	710102102122024	COMPANY PETITION IB (IBC)/2721(ND)2019	VIDUR BHARADWAJ VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT, 2016	5/12/2024	1. need every page sign and true copy annexure.	Siddhant Sharma
200	3/12/2024	Interlocutory Application (I.B.C)	710102102562024	COMPANY PETITION IB (IBC)/1237(PB)2018	DARSHAN SINGH ANAND ERSTWHILE RESOLUTION PROFESSIONAL ANGAD INFRASTRUCTURE PRIVATE LIMITED VS ANGAD INFRASTRUCTURE PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR SHASHI BHUSHAN PRASAD	Sec 60(5)	9/12/2024	1. main case wrong in pdf.	Sanjay Bhatt
201	3/12/2024	Interlocutory Application (I.B.C)	710102102572024	COMPANY PETITION IB (IBC)/630(PB)2021	SANJAY GARG VS ANGAD INFRASTRUCTURE PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR SHASHI BHUSHAN PRASAD	Section 60(5)	9/12/2024	1. fill all details in online portal. 2. memo parties missing. 3. section mismatch in page no. 1. 4. mention bookmarking with page numbering. 5. OCR missing.	Varun
202	3/12/2024	Miscellaneous Application (IBC)	710102102622024	COMPANY PETITION IB (IBC)/129(ND)2023	ADITYA VASHISHT & ORS. VS ECO GREEN BUILDTTECH PIVATE LIMITED	Sec 60(5)	6/12/2024	1. case type wrong. 2. add all applicant in online portal. 3. need every page sign in application. 3. page no. 87,88 are not clear.	Abiha

203	4/12/2024	Restoration Application (IBC)	710102102892024	COMPANY PETITION IB (IBC)/226(ND)2022	APEX ELECTRO DEVICES PRIVATE LIMITED VS DYANAMIC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	9/12/2024	1. need every page sign and true copy in annexure. 2. NCLT order missing.	Atul
204	3/12/2024	Interlocutory Application (I.B.C)	710102102512024	COMPANY PETITION IB (IBC)/142(ND)2023	MOHD NAZIM KHAN_APP FOR APPROVAL OF RESOLUTION PLAN_PMS VS DYANAMIC ENGINEERS LIMITED	Sec 30	9/12/2024	1. case type wrong choose IA(IBC)Plan. 2. page no. 220,234,335 are cut. 3. page no. 236,237,238,249,250,250 are not clear.	MOHD NAZIM
205	3/12/2024	Interlocutory Application (I.B.C)	710102102592024	COMPANY PETITION IB (IBC)/2721(ND)2019	GREENOPOLIS WELFERE CONFEDERATION VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	9/12/2024	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. date missing in vakalatnama. 6. OCR missing.	MOKSH TYAGI
206	4/12/2024	Interlocutory Application (I.B.C)	710102102822024	COMPANY PETITION IB (IBC)/495(ND)2023	SUMY PAUL VS SH. HARISH TANEJA	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/12/2024	1. need true copy in annexure. 2. 3Rs court fee missing in vakalatnama.	Robin George
207	4/12/2024	Company Application(Companies Act)	710102102772024	COMPANY APPEAL(COMPANIES ACT)/49(ND)2024	TWADIYAM TECHFORGE PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Rule 11 of NCLT	9/12/2024	1. wrong filling.	Ashutosh
208	4/12/2024	Interlocutory Application (I.B.C)	710102102942024	COMPANY PETITION IB (IBC)/1016(PB)2020	SAVFAB DEVELOPERS PVT LTD VS RAKESH BHATIA	Sec 60(5)	9/12/2024	1. pdf not clear.	MOHIT NANDWANI
209	4/12/2024	Interlocutory Application (I.B.C)	710102103112024	COMPANY PETITION IB (IBC)/210(ND)2022	CADILLAC INFOTECH PVT. LTD. VS AIRWIL JKM INFRASTRUCTURE PVT. LTD	Rule 11 of NCLT, 2016	9/12/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory. 4. remove double pagination.	Krishan Kumar
210	3/12/2024	Interlocutory Application (I.B.C)	710102102412024	COMPANY PETITION IB (IBC)/330(ND)2021	LT COL NEETU VS MR. JAILESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	9/12/2024	1. page no. 62 to 66,122 to 124 are not clear. 2. page no. 149,161,169,192,197,210,212,230,233,238 are wrong adjust.	Anjaneya
211	4/12/2024	Interlocutory Application (I.B.C)	710102103102024	COMPANY PETITION IB (IBC)/499(PB)2023	UMESH GUPTA RESOLUTION PROFESSIONAL FOR MOUNTAIN MEADOW HOLIDAYS PRIVATE LIMITED VS MR. JAILESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 30	10/12/2024	1. case type wrong choose IA(IBC)Plan.	Swapnil Gupta
212	4/12/2024	Interlocutory Application (I.B.C)	710102103122024	COMPANY PETITION IB (IBC)/211(ND)2022	CADILLAC INFOTECH PVT. LTD. VS JKM INFRASTRUCTURE PVT. LTD	Rule 11 of NCLT, 2016	9/12/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory.	Krishan Kumar
213	4/12/2024	Interlocutory Application (I.B.C)	710102102672024	COMPANY PETITION IB (IBC)/2561(ND)2019	RAHUL JINDAL VS THAUMAS INFRASTRUCTURE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	10/12/2024	1. section wrong.	Somesh

214	3/12/2024	Interlocutory Application (I.B.C)	710102102492024	COMPANY PETITION IB (IBC)/2017(PB)2019	DINESH CHAND JAIN & ORS VS M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	9/12/2024	1. main case wrong in pdf. 2. memo of parties missing. 3. need every page sign in application,. 4. vakalatnama compulsory. 5. bookmarking compulsory with page numbering. 6. need every page sign and true copy in annexure. 7. OCR missing.	Atul Sharma
215	4/12/2024	Interlocutory Application (I.B.C)	710102103132024	COMPANY PETITION IB (IBC)/306(ND)2022	SANJAY MEHRA VS M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Section 60(5)	10/12/2024	1. page no. 30 are wrong adjust. 2. vakalatnama compulsory.	SHANKARI MISHRA
216	4/12/2024	Interlocutory Application (I.B.C)	710102102972024	COMPANY PETITION IB (IBC)/72(ND)2022	PRATIBHA SHARMA VS MOHIT GOYAL	Sections 60(5)/Regulation 13	10/12/2024	1. need to translate all Hindi pages.	Vidhisha Haritwal
217	4/12/2024	Interlocutory Application (I.B.C)	710102102922024	COMPANY PETITION IB (IBC)/72(ND)2022	RAGHAV SHARMA VS MOHIT GOYAL	Sections 60(5)/Regulation 13	10/12/2024	1. need to translate all Hindi pages.	Vidhisha Haritwal
218	4/12/2024	Interlocutory Application (I.B.C)	710102102722024	COMPANY PETITION IB (IBC)/545(ND)2023	VINAYAK CHATTERJEE VS MR RAJNEESH KUMAR AGGARWAL	Sec 60(5)	10/12/2024	1. date missing in vakalatnama.	vijay
219	4/12/2024	Interlocutory Application (I.B.C)	710102103052024	COMPANY PETITION IB (IBC)/72(ND)2022	ANISH KUMAR SHARMA VS MOHIT GOYAL	Sections 60(5)/Regulation 13	10/12/2024	1. need to translate all Hindi pages.	Vidhisha Haritwal
220	4/12/2024	Company Application(Companies Act)	710102102782024	COMPANY PETITION (COMPANIES ACT)/143(ND)2024	RAVI KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. memo of parties missing. 2. fill all details in online portal. 3. vakalatnama compulsory. 4. remove double pagination.	ANKIT JAIN
221	4/12/2024	Interlocutory Application (I.B.C)	710102103062024	COMPANY PETITION IB (IBC)/428(ND)2024	MORGAN ASIA PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	1. section wrong.	SOLVUS LAW PARTNERS
222	1/12/2024	Interlocutory Application (I.B.C)	710102101952024	COMPANY PETITION IB (IBC)/101(PB)2017	EDUCOMP SOLUTIONS LIMITED VS EBIX SINGAPORE LTD.	Rule 11 of NCLT, 2016	10/12/2024	No of objections 1.Fill all details in online portal. 2.applicant respondent details fill online as per mop.	Harshit Khare
223	4/12/2024	Interlocutory Application (I.B.C)	710102102912024	COMPANY PETITION IB (IBC)/3370(ND)2019	STATE BANK OF INDIA VS VAT DEPARTMENT OF STATE OF CHHATISHGARH	Sec 60(5)	10/12/2024	1. need to translate all hindi pages.	Harshit Khare
224	4/12/2024	Interlocutory Application (I.B.C)	710102102712024	COMPANY PETITION IB (IBC)/545(ND)2023	RUMJHUM CHATTERJEE VS MR RAJNEESH KUMAR AGGARWAL	Sec 60(5)	10/12/2024	1. date missing in vakalatnama.	vijay
225	4/12/2024	Interlocutory Application (I.B.C)	710102102852024	COMPANY PETITION IB (IBC)/410(ND)2022	KARUR VYSYA BANK VS SEEMA MITTAL	Section 123	10/12/2024	1. prayer missing. 2. page no. 87,89,90,91,121,122,125,126 are not clear.	Prateek Kushwaha
226	4/12/2024	Interlocutory Application (I.B.C)	710102102882024	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sections 60(5)/Regulation 13	10/12/2024	1. remove main case parties in online portal. 2. need to translate all hindi pages. 3. bookmarking numbering wrong according your index.	Vidhisha Haritwal
227	4/12/2024	Company Application(Companies Act)	710102102792024	COMPANY PETITION (COMPANIES ACT)/154(ND)2024	NITIN KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	10/12/2024	1. fill all details in online portal. 2. memo of parties missing. 3. vakalatnama compulsory.	ANKIT JAIN
228	4/12/2024	Interlocutory Application (I.B.C)	710102102832024	COMPANY PETITION IB (IBC)/1718(PB)2018	PUNEETT BHATNAGR AND SUNIT BHATNAGR VS AJIT KUMAR JHA RP OF M/S THREE C PROJECTS PRIVATE LIMITED	Sec 60(5)	10/12/2024	1. add all applicant in online portal. 2. need every page sign in application.	Rahul Sharma

229	29/11/2024	Interlocutory Application (I.B.C)	710102101542024	COMPANY PETITION IB (IBC)/1481(PB)2019	JAYDEEP GUPTA VS RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	6/12/2024	1. need every page sign and true copy in annexure. 2. 1Rs court fee short in vakalatnama. 3. page no. 59,60 are not clear.	Anish Gupta
230	29/11/2024	Interlocutory Application (I.B.C)	710102101532024	COMPANY PETITION IB (IBC)/1481(PB)2019	AMIT VIG VS RAMPHAL BHARDWAJ	Sections 60(5)/Regulation 13	6/12/2024	1. need every page sign and true copy in annexure.	Anish Gupta
231	6/12/2024	Interlocutory Application (I.B.C)	710102103462024	COMPANY PETITION IB (IBC)/1348(ND)2019	MOHAMMAD ANAS ALI KHAN VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/12/2024	respondent detail incomplete in memo party pdf and page no, missing after 20 page true copy missing in annexure page notary missing in affidavit	PRANAV
232	2/12/2024	Interlocutory Application (I.B.C)	710102102072024	COMPANY PETITION IB (IBC)/80(ND)2024	M/S ANURAG ENTERPRISES VS NBCC (INDIA) LIMITED	Rule 11 of NCLT, 2016	6/12/2024	memo party missing and ocr and bookmarking missing and vakalatnama missing	RAJNEESH CHOPRA
233	2/12/2024	Interlocutory Application (I.B.C)	710102102052024	COMPANY PETITION IB (IBC)/80(ND)2024	BHOOPESH GUPTA VS NBCC (INDIA) LIMITED	Sec 60(5)	6/12/2024	wrong file	ABHISHEK DEVGAN
234	6/12/2024	Interlocutory Application (I.B.C)	710102103382024	COMPANY PETITION IB (IBC)/409(PB)2017	NIRAJ KUMAR VS NBCC (INDIA) LIMITED	Application under any other provisions- IBC	10/12/2024	true copy missing in annexure page	Rachit
235	6/12/2024	Interlocutory Application (I.B.C)	710102103582024	COMPANY PETITION IB (IBC)/2340(ND)2019	RASHMI MINTRI VS NBCC (INDIA) LIMITED	Sec 60(5)	10/12/2024	sign missing in application page	Riya
236	5/12/2024	Company Application(Companies Act)	710102103292024	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHAKUNTLA DEVI VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Rule 11 of NCLT	10/12/2024	1.vakalatnama compulsory.	Jatin Lalwani
237	6/12/2024	Interlocutory Application (I.B.C)	710102103532024	COMPANY PETITION IB (IBC)/408(ND)2022	BANK OF INDIA VS DHARITRIMAA URJA PRIVATE LIMITED	Sec 42	10/12/2024	case type wrong	Ananya Kukreti
238	6/12/2024	Interlocutory Application (I.B.C)	710102103492024	COMPANY PETITION IB (IBC)/620(ND)2024	RAHUL KHANNA VS DHARITRIMAA URJA PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	page no.26 cut page	Aman
239	6/12/2024	Company Application(Companies Act)	710102103472024	COMPANY PETITION (COMPANIES ACT)/18(ND)2015	SH. VIKARAM KAPUR VS M/S. ATLAS CYCLES (HARYANA) LTD. & ORS.	Rule 11 of NCLT	10/12/2024	section wrong and due payment other section and vakalatnama missing and vakalntama missing	Manisha
240	5/12/2024	Interlocutory Application (I.B.C)	710102103322024	COMPANY PETITION IB (IBC)/462(PB)2022	COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS MR GIRISH LUTHRA AND MRS SUMAN LUTHRA	Sec 60(5)	10/12/2024	1. section wrong. 2. vakalatnama compulsory.	vijay
241	5/12/2024	Company Application(Companies Act)	710102103312024	COMPANY PETITION (COMPANIES ACT)/187(ND)2024	SHAKUNTLA DEVI VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Sec. 242(4)	10/12/2024	1. section wrong. 2. vakalatnama compulsory. 3. need to be affidavit for all applicant.	Jatin Lalwani
242	5/12/2024	Interlocutory Application (I.B.C)	710102103352024	COMPANY PETITION IB (IBC)/742(ND)2023	PUNIT HANDA VS GANGA COTTON AND ALLIED INDUSTRIES LIMITED	Sec 60(5)	10/12/2024	1. pagination incomplete in index.	Anshul Sharma
243	6/12/2024	Interlocutory Application (I.B.C)	710102103612024	COMPANY PETITION IB (IBC)/129(ND)2023	RAM KUMAR THAKUR & ANR. VS ECO GREEN BUILDTECH PRIVATE LIMITED AND ANR.	Sec 60(5)	10/12/2024	51-71 Hindi page and bookmarking and ocr compulsory 97-98 not clear page	Swetam Kumar
244	5/12/2024	Interlocutory Application (I.B.C)	710102103242024	COMPANY PETITION IB (IBC)/637(ND)2021	SWISS PROMOTION PRIVATE LIMITED VS SWISS PROMOTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/12/2024	1. memo of parties missing. 2. need every page sign in application.	BHAWNA KHANNA
245	5/12/2024	Interlocutory Application (I.B.C)	710102103172024	COMPANY PETITION IB (IBC)/755(PB)2018	MAJOR (RETD.) A.K. PASSI VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Section 60(5)	10/12/2024	1. need every page sign in application.	Devashish Marwah

246	4/12/2024	Miscellaneous Application (IBC)	710102102952024	COMPANY PETITION IB (IBC)/126(ND)2024	RAJIV MALIK VS PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/12/2024	1. case type wrong. 2. memo of parties missing. 3. bookmarking compulsory with page numbering.	Rajiv Malik
247	4/12/2024	Miscellaneous Application (IBC)	710102102962024	TRANSFER APPLICATION (IBC)/44(PB)2024	HULASH CHAND JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	10/12/2024	1. section wrong. 2. vakalatnama compulsory. 3. section not mention in index. 4. mention bookmarking with page numbering.	Rajat Sinha
248	4/12/2024	Miscellaneous Application (IBC)	710102103042024	TRANSFER APPLICATION (IBC)/43(PB)2024	NAVIN KUMAR JAIN VS UCO BANK & ORS.	Rule16(d),NCLT Rules,2016 IBC	10/12/2024	1. section wrong. 2. vakalatnama compulsory. 3. section not mention in index. 4. mention bookmarking with page numbering. 5. case type wrong.	Rajat Sinha
249	7/12/2024	Miscellaneous Application (IBC)	710102103732024	COMPANY PETITION IB (IBC)/70(ND)2024	M/S UNIFIED CREDIT SOLUTIONS PVT LTD THROUGH MR. SAMIR SETHI VS D S HOME CONSTRUCTION PVT LTD	Sec 60(5)	10/12/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering.	DINESH CHAWLA
250	9/11/2024	0710102095142022(No.of Docs 2)	0710102095142022/5	COMPANY PETITION IB (IBC)/41(ND)2023	CANARA BANK VS. MR. SAMEER BANSAL	Section 95(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.need every pages ocr.	prashantkatar
251	29-11-2024	0710102079422024(No.of Docs 2)	0710102079422024/4	COMPANY PETITION IB (IBC)/675(ND)2024	CATALYST TRUSTEESHIP LIMITED. VS. ASF BUILDTECH PVT. LTD.	IBC under Sec 7	10/12/2024	1.need every pages sign.	BLA2024
252	2/12/2024	0710102078872024(No.of Docs 1)	0710102078872024/1	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	Sec 49(2)	10/12/2024	no of objection 1. pagination missed in book marking as per index 2. index page missed counsel detail . 3. annexure page missed sign with true copy	Taplegal
253	21-11-2024	0710102077772024(No.of Docs 2)	0710102077772024/5	INTERLOCUTORY APPLICATION (I.B.C)/4559(ND)2024	JAGDISH KUMAR PARULKAR VS. MAHARASHTRA INDUSTRIAL DEVELOPMENT CORPORATION	Section 60(5)	10/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.counsel details missing in index	advdube_patil
254	29-11-2024	0710102075632024(No.of Docs 2)	0710102075632024/2	INTERLOCUTORY APPLICATION (I.B.C)/4860(ND)2024	SANJAY GARG VS. HARYANA SHAHARI VIKAS PRADHIKARAN	Sec 60(5)	10/12/2024	no of objection 1.pagination missing in bookmarking. 2.welfare ticket 25rs court fee 3rs missing in vakalatnama.	anuragkulharia
255	13-08-2018	0710120006322018(No.of Docs 0)	0710120006322018/24	COMPANY PETITION IB (IBC)/1023(ND)2018	MODEL LOGISTICS PVT LTD VS. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1.order missing. 2.need every pages sign.	
256	5/12/2024	0710102073322024(No.of Docs 1)	0710102073322024/2	COMPANY PETITION IB (IBC)/601(ND)2024	KAISER INDUSTRIES LTD VS. JB ROLLING MILLS LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1.bookmarking with index. 2.court fee 3rs in vakalatnama.	alphaconsultants. 225
257	8/12/2024	0710102065352024(No.of Docs 2)	0710102065352024/4	INTERLOCUTORY APPLICATION (I.B.C)/3914(ND)2024	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS. MR. SACHIN JAIN DIRECTOR (POWERS SUSPENDED) M/S SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	Section 19(2) / Regulation 30	10/12/2024	No of objection 1. 3 rs court fee and 25 rs welfare fee missed on vakalatanama	Abhirup Dasgupta
258	9/11/2024	0710102065202024(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175

259	21-11-2024	0710102078572019(No.of Docs 1)	0710102078572019/28	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	10/12/2024	no of objection 1. only proof of service uploaded 2. pdf not uploaded	munishmehta
260	6/12/2024	0710102123342019(No.of Docs 2)	0710102123342019/8	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	10/12/2024	no of objection 1. amended memo parties need nclt last compliance order	hklawoffices
261	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/32	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
262	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/34	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
263	9/11/2024	0710102065202024(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
264	9/11/2024	0710102065202024(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
265	9/11/2024	0710102065202024(No.of Docs 2)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	10/12/2024	1.wrong file.	YAMINI175
266	8/12/2024	0710102051142024(No.of Docs 1)	0710102051142024/25	COMPANY PETITION IB (IBC)/556(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. BKM MINING PRIVATE LIMITED	IBC under Sec 7	10/12/2024	no of objection 1.incomplete file uploaed 2. volume 2 missed in pdf 3. reply need proof of service	vedlegal
267	7/12/2024	0710102045052024(No.of Docs 2)	0710102045052024/5	INTERLOCUTORY APPLICATION (I.B.C)/2787(ND)2024	MANOJ KUMAR ANAND VS. KRISHAN MOHAN MEHNDIRATTA	Application under any other provisions- IBC	10/12/2024	no of objection 1. need to write reply / any other document of at the place of &quot;proof of service &quot; on dms portal	ankurmittallawyer@gm
268	21-10-2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
269	7/12/2024	0710102065802023(No.of Docs 3)	0710102065802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	10/12/2024	no of objection 1. pagination missed in book marking as per index 2.page no 24 to 31 in fir hindi portion need english translate copy 3. reply and vakalatanama filled separately in different slash number	shivalakshmi
270	6/12/2024	0710102109622020(No.of Docs 2)	0710102109622020/7	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021	MUKESH GUPTA VS. PARESH RASTOGI	Sec 66(1)	10/12/2024	no of objection 1. pagination missed in book marking as per index 2. double pagination missed in book marking as per index 3. mismatched book marking as per index	aayush.kevlani

271	7/12/2024	0710102002062022(No.of Docs 2)	0710102002062022/9	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. index page missed in pdf 2. ocr missed in pdf 3 book marking mandatory with pagination	theguild
272	7/12/2024	0710102002062022(No.of Docs 3)	0710102002062022/8	INTERLOCUTORY APPLICATION (I.B.C)/136(ND)2022	GUJARAT INDUSTRIAL DEVELOPMENT CORPORATION VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	10/12/2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. incomplete counsel detail on index page in both volume both master index and volume wise index 3. ocr missed in pdf of both volume	theguild
273	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/33	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
274	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/39	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	10/12/2024	1.incomplete file.	assistreg
275	25-11-2024	0710120012642018(No.of Docs 2)	0710120012642018/45	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCL T202
276	25-11-2024	0710120012642018(No.of Docs 2)	0710120012642018/43	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCL T202
277	25-11-2024	0710120012642018(No.of Docs 2)	0710120012642018/44	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	10/12/2024	1.kindly file IA.	aashish.guptaNCL T202
278	6/12/2024	0710204000052014(No.of Docs 5)	0710204000052014/1	COMPANY PETITION (COMPANIES ACT)/17(ND)2014	SH VIBHOR GUPTA ORS VS MS RAJESH BUILDCON INFRASTRUCTURE PVT LTD AND ORS	Application under any other provisions	10/12/2024	no of objection 1.need every pages sign of reply 2.double pagination 3.annexures every pages need sign with true copy of every pages 3 missed index page in book marking and also pdf in volume 2 and 3 4. in volume 2 double pagination 5 in volume 3 wrong adjustment of pages no 362 363 6 in volume 3 annexures pages missed sign with true copy 7 reply and any other document filled separately in different slash number 8 index and book marking missed in pdf of any other document	intellectlawpartners
279	12/11/2024	0710102077342022(No.of Docs 2)	0710102077342022/8	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Sec. 213	10/12/2024	no of objection 1.bookmarking mandatory. 2.remove extra pdf submit final pdf. 3.pagenumbring missing in pages. 4.need every pages ocr.	lexalliance.jitesh
280	17-09-2024	0710102080492024(No.of Docs 0)	0710102080492024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN) /52(PB)2024	ASC INSOLVENCY SERVICES LLP VS. NATIONAL ASSET RECONSTRUCTION COMPANY LTD	Sec 30	10/12/2024	no of objection 1.index page missed in book marking 2. index page missed in pdf	



281	6/11/2024	0710102075682024(No.of Docs 1)	0710102075682024/1	INTERLOCUTORY APPLICATION (I.B.C)/4753(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	10/12/2024	1.document file name is wrong upload in pdf.	Shwetank@2008
282	20-11-2024	0710102075042023(No.of Docs 2)	0710102075042023/26	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/12/2024	no of objection 1. whatsapp proof of service is not valid	Ambareen@1234
283	4/12/2024	0710102077782023(No.of Docs 3)	0710102077782023/5	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	10/12/2024	1.kindly file IA.	bajpaiand24
284	4/12/2024	0710102083822024(No.of Docs 1)	0710102083822024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2024	FRASIER ESTATES PVT LTD	Sec. 230-232, Sec 234	10/12/2024	1.bookmarking mandatory.	csmohit310893
285	21-10-2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
286	21-10-2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
287	21-10-2024	0710102081772023(No.of Docs 2)	0710102081772023/9	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	10/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	Bbhargavi09
288	9/11/2024	0710102081502022(No.of Docs 2)	0710102081502022/2	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2022	TRACK INFOLINE PRIVATE LIMITED VS. RT GLOBAL INFOSOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	9/12/2024	no of objection 1.need every pages sign. 2.need every pages ocr. 3.bookmarking as per index.	krishnakumar305
289	21-10-2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
290	21-10-2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
291	21-10-2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
292	21-10-2024	0710102043802023(No.of Docs 2)	0710102043802023/3	INTERLOCUTORY APPLICATION (I.B.C)/3282(ND)2023	DHARMENDRA GREWAL VS. RAJIV BAJAJ RP	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove and submit final pdf.	D9792014
293	14-11-2024	0710102067972023(No.of Docs 1)	0710102067972023/5	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	9/12/2024	no of objection 1. file not uploaded 2. proof of service only uploaded 3 file not uploaded in proof of service portal in dms portal	ssbhati1404
294	28-11-2024	0710102069012023(No.of Docs 2)	0710102069012023/3	INTERLOCUTORY APPLICATION (I.B.C)/4224(ND)2023	T S MURALI VS. SARVESH KASHYAP LIQUIDATOR	Sec 60(5)	9/12/2024	1.extra pdf remove submit final pdf.	indiajuris
295	10/8/2023	0710102069812023(No.of Docs 0)	0710102069812023/2	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2023	GAUTAM SINGHAL RESOLUTION PROFESSIONAL VS. SHARDA CHANDRA GOEL	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of rejoinder 3. affidavit missed in pdf 4 rejoinder need proof of service	

296	2/12/2024	0710102071042023(No.of Docs 1)	0710102071042023/3	COMPANY APPEAL(COMPANIES ACT)/202(ND)2023	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (OPTIMUS INFRAPROMOTERS PVT. LTD.)	Sec 252 (1) - By Government Body	9/12/2024	1.bookmarking mandatory.	itdpuneetrai
297	13-11-2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.kindly file petition.	gauravkumar
298	13-11-2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.kindly file petition.	gauravkumar
299	8/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
300	8/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
301	8/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
302	8/11/2024	0710102074402023(No.of Docs 1)	0710102074402023/4	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.incomplete file.	gauravkumar
303	13-11-2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.kindly file petition.	gauravkumar
304	13-11-2024	0710102074402023(No.of Docs 2)	0710102074402023/3	COMPANY PETITION (COMPANIES ACT)/216(ND)2023	DESAI CONSTRUCTION PRIVATE LIMITED VS. THE MINISTRY OF CORPORATE AFFAIRS	Sec. 213	9/12/2024	1.kindly file petition.	gauravkumar
305	11/11/2024	0710102070382023(No.of Docs 1)	0710102070382023/3	INTERLOCUTORY APPLICATION (I.B.C)/5127(ND)2023	MUKESH KUMAR JAIN RP OF TRANS GULF FROZEN FOOD CONTAINERS PVT LTD VS. SUNEET DEWAN	Sec 25(j)	9/12/2024	no of objection 1. order missed which you mention in index 30.09.2024 2 need to write &quot;Any other document&quot; IN DMS PORTAL at the place of &quot;proof of service&quot;.	sumitsinha20
306	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeoork

307	9/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in	Shivam2645
308	9/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in	Shivam2645
309	9/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in	Shivam2645

310	9/10/2024	0710102023762020(No.of Docs 7)	0710102023762020/35	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	NO OF OBJECTION in volume 1 page no 86 99 not readable and double pagination also 1.in volume 2 page no 255 to 283 missed sign with true copy 2. in volume 2 page no 284 to 349 missed true copy and double pagination also 3 in volume 2 page no 351 to 369 missed true copy and sign and double pagination also 4 in volume 3 double pagination 5 in volume 3 page no 439 to 444 page are paper cutting 6 in volume 3 page no 515 to 518 missed ocr 7 in volume 4 double pagination 8 in volume 4 page no 605 to 760 missed sign with true copy 9 in volume 5 double pagination and also missed sign with true copy on annexures every pages 10 in	Shivam2645
311	6/12/2024	0710102033482020(No.of Docs 2)	0710102033482020/10	COMPANY PETITION IB (IBC)/114(ND)2021	RUPINDER SINGH KHURANA VS. ICICI BANK LTD. & ORS.	Section 94(1)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	mathuropadv
312	3/12/2024	0710102066782020(No.of Docs 1)	0710102066782020/43	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	9/12/2024	1.bookmarking mandatory.	sfionclt
313	5/11/2024	0710102068392020(No.of Docs 2)	0710102068392020/16	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	9/12/2024	1.need every pages sign of reply	advishaan
314	7/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
315	7/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
316	7/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt

317	7/11/2024	0710102027882021(No.of Docs 4)	0710102027882021/7	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. need to file both rejoinder in different slash number 2. need to write &quot; rejoinder &quot; at the place of &quot; affidavit &quot; in dms portal	abhishek.kumar@nclt
318	8/10/2024	0710102066462021(No.of Docs 1)	0710102066462021/9	COMPANY PETITION IB (IBC)/574(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. ANGSHUMAN DUTTA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
319	8/10/2024	0710102066492021(No.of Docs 1)	0710102066492021/9	COMPANY PETITION IB (IBC)/575(ND)2021	STATE BANK OF INDIA THROUGH RESHMA MITTAL VS. RAJESH MEENA	Section 95(1)	9/12/2024	1.incomplete file.	IP Har meet Kaur
320	22-09-2021	0710102068672021(No.of Docs 0)	0710102068672021/10	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	9/12/2024	1.extra pdf remove submit final pdf.	
321	2/11/2021	0710102071742021(No.of Docs 0)	0710102071742021/25	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	9/12/2024	1.bookmarking as per index.	
322	30-12-2021	0710102095212021(No.of Docs 0)	0710102095212021/1	COMPANY PETITION IB (IBC)/40(ND)2022	YES BANK LIMITED VS. BRINDA JAJOO	Section 95(1)	9/12/2024	no of objection 1. missed written submission with pagination in book marking and pdf also	
323	17-10-2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
324	17-10-2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
325	17-10-2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
326	17-10-2024	0710102008912022(No.of Docs 2)	0710102008912022/3	COMPANY PETITION IB (IBC)/142(ND)2022	DIGITAL COMPUSYSTEMS PRIVATE LIMITED VS. MAHAMAY BUILDING SOLUTION PRIVATELIMITED	IBC under Sec 7	9/12/2024	1.affidavit missing in pdf.	Jazz
327	22-02-2022	0710102014522022(No.of Docs 0)	0710102014522022/5	INTERLOCUTORY APPLICATION (I.B.C)/1120(PB)2022	LEELAWATI MAHIPAL VS. M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination	
328	5/5/2022	0710102035402022(No.of Docs 0)	0710102035402022/9	COMPANY PETITION IB (IBC)/380(PB)2022	SHILPI CABLES PVT. LTD. (THROUGH ITS LIQUIDATOR) VS. JHUNSONS CHEMICALS PRIVATE LIMITED	IBC under Sec 7	9/12/2024	1.extra pdf remove submit final pdf.	

329	4/11/2024	0710102060312022(No.of Docs 2)	0710102060312022/6	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3.pagination missed in pdf 4. missed counsel detail at the last page of written submission	msv8691
330	25-10-2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
331	25-10-2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
332	25-10-2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
333	25-10-2024	0710102062612022(No.of Docs 5)	0710102062612022/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2022	HDFC BANK LIMITED VS. ATUL KUMAR KANSAL	Sec 60(5)	9/12/2024	no of objection 1 order missed which mention in index order dated 04.09.2024 2. hindi pages need english translate copy page no 57 61 79 83 3. not readable page no 86 127 169 389 note :- reminder 2 this file refilled again without cure previous defect	Rashmi Chopra
334	29-11-2024	0710102065252022(No.of Docs 2)	0710102065252022/7	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
335	29-11-2024	0710102065252022(No.of Docs 2)	0710102065252022/6	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
336	29-11-2024	0710102065252022(No.of Docs 2)	0710102065252022/5	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
337	29-11-2024	0710102065252022(No.of Docs 2)	0710102065252022/4	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	9/12/2024	1.bookmarking mandatory.	nikhilgoyal19
338	16-08-2022	0710102066332022(No.of Docs 0)	0710102066332022/5	COMPANY PETITION IB (IBC)/641(ND)2022	INTEC CAPITAL LIMITED VS. SHIV RAMAN DUGGAL	Section 95(1)	9/12/2024	no of objection 1.bookmarking as per index. 2.need every pages ocr.	

339	25-11-2024	0710102068742022(No.of Docs 2)	0710102068742022/10	COMPANY PETITION IB (IBC)/785(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.bookmarking mandatory.	bajpaiankita86
340	23-08-2022	0710102068542022(No.of Docs 0)	0710102068542022/12	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.bookmarking mandatory.	
341	22-11-2024	0710102072142022(No.of Docs 3)	0710102072142022/3	INTERLOCUTORY APPLICATION (I.B.C)/4403(ND)2022	MADAN MOHAN DHUPAR VS. SHYAM BIHARI GOYAL	Application under any other provisions- IBC	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply 3. double pagination 4 page no 41 are paper cutting 5 ocr missed in annexures pages 6. annexures pages missed sign with true copy 7 missed 25 rs welfare and 3 rs court fee on vakalatanama. 8 page no 21 wrong adjustment of page 9 page no 43 and 44 hindi pages need English translated copy 10. need to write supporting affidavit in index pdf 11. missed fill blank on vakalatanama.	gaurav.adv@14
342	22-11-2024	0710102072152022(No.of Docs 3)	0710102072152022/3	INTERLOCUTORY APPLICATION (I.B.C)/4405(ND)2022	MADAN MOHAN DHUPAR VS. MEERA GOYAL	Application under any other provisions- IBC	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2.missed sign of every pages of reply 3. need to write affidavit in index page in pdf 4 ocr missed in annexures pages 5 annexure pages missed sign with true copy 6 double pagination 7 page no 28 is paper cutting 8 page 40 41 hindi pages need english translated copy 9 missed 25 rs welfare fee and 3 rs court fee missed on vakalatanama 10 fill the gap of vakalatanama.	gaurav.adv@14
343	20-11-2024	0710102080692022(No.of Docs 1)	0710102080692022/2	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2022	MANISH AGARWAL RESOLUTION PROFESSIONAL	Sec 12(2)	9/12/2024	no of objection 1.index page missed in pdf 2. book marking mandatory as per index with pagination 3. not verified affidavit 4. annexures pages missed sign with true copy 5.page no 37 not readable	viditjain
344	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

345	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
346	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
347	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
348	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
349	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
350	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
351	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
352	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
353	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77



354	29-10-2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
355	29-10-2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
356	29-10-2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
357	29-10-2024	0710102029382024(No.of Docs 2)	0710102029382024/5	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	9/12/2024	1.kindly file IA.	TrustLegal1
358	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
359	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
360	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
361	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
362	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
363	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
364	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
365	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
366	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
367	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
368	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
369	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
370	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
371	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
372	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
373	9/9/2024	0710102040912024(No.of Docs 3)	0710102040912024/1	COMPANY PETITION IB (IBC)/417(ND)2024	CENTRAL BANK OF INDIA VS. RAJ KUMAR GARG	Section 95(1)	9/12/2024	1.kindly file IA.	bkmdelhi
374	25-10-2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA

375	25-10-2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
376	25-10-2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
377	25-10-2024	0710102045682024(No.of Docs 3)	0710102045682024/1	INTERLOCUTORY APPLICATION (I.B.C)/3293(ND)2024	SONIYA GUPTA VS. NA	Application under any other provisions- IBC	9/12/2024	1.extra pdf remove submit final pdf.	CSSONIYA
378	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
379	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
380	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
381	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
382	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
383	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/9	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
384	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
385	22-10-2024	0710102046632024(No.of Docs 2)	0710102046632024/8	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2024	DEEPAK MAINI VS. M/S WIRE HOUSE INDIA	Sec 25(j),Sec 43(1) r/w Sec 44 (1)	9/12/2024	1.pagination missing in pages.	Saral Sharma
386	4/12/2024	0710102061432024(No.of Docs 2)	0710102061432024/4	INTERLOCUTORY APPLICATION (I.B.C)/4025(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	9/12/2024	1.incomplete file.	akhil.shankhwar1
387	6/12/2024	0710102049152024(No.of Docs 2)	0710102049152024/5	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	rakesh@12
388	23-07-2024	0710102064002024(No.of Docs 0)	0710102064002024/2	INTERLOCUTORY APPLICATION (I.B.C)/4134(ND)2024	PRAMEET CHAWLA VSDEVART RANA	Sections 60(5)/Regulation 13	9/12/2024	1.bookmarking madatory.	
389	24-07-2024	0710102064332024(No.of Docs 0)	0710102064332024/3	INTERLOCUTORY APPLICATION (I.B.C)/3878(ND)2024	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD VS. INCOME TAX DEPARTMENT CPC - ITR BENGALURU	Sec 60(5)	9/12/2024	no of objection 1. amended memo parties need nclt last compliance order	
390	18-11-2024	0710102066132024(No.of Docs 2)	0710102066132024/4	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	abhinav@archeus
391	8/11/2024	0710102066132024(No.of Docs 1)	0710102066132024/3	COMPANY PETITION IB (IBC)/490(ND)2024	STOVE KRAFT LIMITED VS. PATHWAYS RETAIL PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	No of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf and book marking also 3. 25 rs welfare and 3 rs court fee missed on vakalatanama 4 missed client sign on vakalatanama..	abhinav@archeus

392	6/12/2024	0710102066762024(No.of Docs 2)	0710102066762024/3	INTERLOCUTORY APPLICATION (I.B.C)/4057(ND)2024	HARISH TANEJA VS. KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/12/2024	no of objection 1. need every pages sign of reply 2. 3 rs court fee missed on vakalatanama.	ajitpandey
393	14-11-2024	0710102066762024(No.of Docs 2)	0710102066762024/2	INTERLOCUTORY APPLICATION (I.B.C)/4057(ND)2024	HARISH TANEJA VS. KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/12/2024	no of objection 1. book marking mandatory as per index with pagination	Harishtaneja78
394	8/11/2024	0710102062202024(No.of Docs 1)	0710102062202024/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/40(ND)2024	KAMALL AHUJA VS. NA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/12/2024	1.bookmarking mandatory.	Kamall.liquidator
395	7/11/2024	0710102067062024(No.of Docs 2)	0710102067062024/3	INTERLOCUTORY APPLICATION (I.B.C)/4441(PB)2024	SUSHIL KUMAR VSASHISH SINGH	Sections 60(5)/Regulation 13	9/12/2024	1.date missing in vakalatnama.	abhi4064
396	18-11-2024	0710102067232024(No.of Docs 1)	0710102067232024/4	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS. REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	9/12/2024	1.court fee 1rs missing in vakalatnama.	HG0616
397	3/8/2024	0710102067602024(No.of Docs 0)	0710102067602024/3	COMPANY PETITION IB (IBC)/537(ND)2024	JMDS LOGISTICS PRIVATE LIMITED VS. BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.date missing in vakalatnama.	
398	4/12/2024	0710102068992024(No.of Docs 2)	0710102068992024/2	COMPANY PETITION IB (IBC)/559(ND)2024	HDFC BANK LIMITED VS. OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit. 3.tickets missing welfare 25rs and court fee 3rs in vakalatnama.	kushal82
399	4/11/2024	0710102069032024(No.of Docs 2)	0710102069032024/1	COMPANY APPLICATION(COMPANIES ACT)/215(ND)2024	ANKIT TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed last compliance order of nclt need amended memo parties	mayankgoeladv
400	28-11-2024	0710102069252024(No.of Docs 2)	0710102069252024/2	COMPANY APPEAL(COMPANIES ACT)/170(ND)2024	SABIH HOTELS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	9/12/2024	1.incomplete file.	YBCORPORATE
401	5/11/2024	0710102069362024(No.of Docs 2)	0710102069362024/1	COMPANY PETITION (COMPANIES ACT)/182(ND)2024	PRITI SHARMA VS. M R REALTECH LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/12/2024	1.kindly file IA.	Naren01
402	4/12/2024	0710102069452024(No.of Docs 2)	0710102069452024/2	COMPANY PETITION IB (IBC)/630(ND)2024	ATS ONE HAMLET AOA VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	9/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign. 3.affidavit missing. 4.extra pdf remove submit final pdf.	knlegal
403	12/11/2024	0710102069762024(No.of Docs 1)	0710102069762024/4	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS. VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	1.bookmarking mandatory.	sidhant123
404	10/8/2024	0710102069962024(No.of Docs 0)	0710102069962024/3	INTERLOCUTORY APPLICATION (I.B.C)/4332(PB)2024	ATS LE GRANDIOSE PHASE II WELFARE ASSOCIATION VS. MR. HITESH GOEL	Sec 60(5)	9/12/2024	no of objection 1.page no 10 to 115 annexures pages missed ocr 2.page wrong adjustment of page page no 122 128 129 130 143 to 145 148	
405	7/11/2024	0710102069642024(No.of Docs 1)	0710102069642024/2	INTERLOCUTORY APPLICATION (I.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal

406	7/11/2024	0710102069642024(No.of Docs 1)	0710102069642024/1	INTERLOCUTORY APPLICATION (I.B.C)/4691(ND)2024	SOHAN LAL (DECEASED THROUGH LEGAL HEIRS)	Sec 60(5)	9/12/2024	1.incomplete final.	ajalegal
407	30-11-2024	0710102070272024(No.of Docs 2)	0710102070272024/2	COMPANY PETITION IB (IBC)/636(ND)2024	CANARA BANK VS. SANGEETA JAIN	Section 95(1)	9/12/2024	1.pagination missing pages and bookmarking.	SAURABHKUSHA WAHA
408	12/8/2024	0710102070332024(No.of Docs 0)	0710102070332024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/72(ND)2024	MATEO TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/12/2024	1.order missing.	
409	11/11/2024	0710102070672024(No.of Docs 1)	0710102070672024/1	INTERLOCUTORY APPLICATION (I.B.C)/4302(PB)2024	STATE BANK OF INDIA VS. C & C CONSTRUCTIONS LTD	Sec 60(5)	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	sri8191
410	14-11-2024	0710102066832024(No.of Docs 2)	0710102066832024/2	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	9/12/2024	No of objection 1. book marking mandatory as per index with pagination	Harishtaneja78
411	5/12/2024	0710102072432024(No.of Docs 1)	0710102072432024/1	COMPANY PETITION IB (IBC)/709(ND)2024	CANARA BANK VS. SHRI AKHILESH	Section 95(1)	9/12/2024	this is pages is not clear 5,6,8	ankur9999
412	5/12/2024	0710102072462024(No.of Docs 1)	0710102072462024/1	COMPANY PETITION IB (IBC)/705(ND)2024	CANARA BANK VS. SHRI JAMUNA PRASAD	Section 95(1)	9/12/2024	1.this is pages is not clear 5,6,8	ankur9999
413	7/12/2024	0710102072552024(No.of Docs 2)	0710102072552024/1	COMPANY PETITION IB (IBC)/631(ND)2024	TIRANGA LOGISTICS PRIVATE LIMITED VS. EMPIRE HOME APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	9/12/2024	no of objection 1. application need nclt last order of compliance	9910040471
414	22-11-2024	0710102072852024(No.of Docs 2)	0710102072852024/1	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2024	EKDANT WELFARE SOCIETY VS. MS.ANJU AGARWAL IRP ALPINE REALTECH PVT. LTD.	Sec 60(5)	9/12/2024	no of objection 1. mismatched pagination in book marking 2. pagination do in book marking as per index 3. mismatch book marking	Kiran Bisht
415	4/11/2024	0710102073152024(No.of Docs 1)	0710102073152024/2	INTERLOCUTORY APPLICATION (I.B.C)/4474(ND)2024	MR. BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	9/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf	Vidhisha
416	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
417	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
418	2/11/2024	0710102073792024(No.of Docs 2)	0710102073792024/1	TRANSFER APPLICATION (IBC)/53(PB)2024	SHREE RAM ELECTROCAST (JHARKHAND) PRIVATE LIMITED VS. KUSHAL POLYSACKS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/12/2024	1.25rs welfare 3rs court fee tickets missing in vakalatnama.	sjtbanerjeeework
419	21-11-2024	0710102052752024(No.of Docs 1)	0710102052752024/1	TRANSFER APPLICATION/39(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. SHARMILA BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	9/12/2024	1.put the tickets and welfare on vakalatnama.	Ranitbasu
420	21-11-2024	0710102052752024(No.of Docs 1)	0710102052752024/1	TRANSFER APPLICATION/39(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. SHARMILA BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	9/12/2024	1.put the tickets and welfare on vakalatnama.	Ranitbasu
421	21-11-2024	0710102052752024(No.of Docs 1)	0710102052752024/1	TRANSFER APPLICATION/39(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. SHARMILA BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	9/12/2024	1.put the tickets and welfare on vakalatnama.	Ranitbasu

422	21-11-2024	0710102052752024(No.of Docs 1)	0710102052752024/1	TRANSFER APPLICATION/39(PB)2024	DILIPKUMAR MOHANLAL SUCHAK VS. SHARMILA BHARATKUMAR SUCHAK	Rule16(d),NCLT Rules,2016	9/12/2024	1.put the tickets and welfare on vakalatnama.	Ranitbasu
423	13-09-2024	0710102079262024(No.of Docs 0)	0710102079262024/3	INTERLOCUTORY APPLICATION (I.B.C)/4625(ND)2024	STARCO METAPLAST PRIVATE LIMITED VS. UNIWORTH ENTERPRISES LLP	Rule 11 of NCLT, 2016	9/12/2024	1.bookmarking mandatory.	
424	4/12/2024	0710102080642024(No.of Docs 1)	0710102080642024/1	COMPANY PETITION IB (IBC)/715(ND)2024	DBS BANK INDIA LIMITED VS. AMITA TIWARI	Section 95(1)	9/12/2024	1.bookmarking mandatory.	juriscorp
425	5/11/2024	0710102080562024(No.of Docs 1)	0710102080562024/1	COMPANY PETITION (COMPANIES ACT)/194(ND)2024	PURAN TAJPURIYA VS. CARE4YOU MEDTEC PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/12/2024	1.bookmarking mandatory.	ghscream
426	9/11/2024	0710102080802024(No.of Docs 1)	0710102080802024/1	RESTORATION APPLICATION (IBC)/120(ND)2024	AMANJYOT SINGH GULATI VS. ARUN CHADHA LIQUIDATOR FOR GULATI RETAIL INDIA LIMITED	Application under any other provisions- IBC	9/12/2024	1.bookmarking mandatory.	sangeeta233
427	3/12/2024	0710102081962024(No.of Docs 1)	0710102081962024/8	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2024	ASHOK TIWARI VS. RITU RASTOGI	Sec 60(5)	9/12/2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	sanand665
428	29-11-2024	0710102083022024(No.of Docs 2)	0710102083022024/1	INTERLOCUTORY APPLICATION (I.B.C)/5017(ND)2024	TARUN KAPOOR VS. ASREC (INDIA) LTD	Application under any other provisions- IBC	9/12/2024	1.incomplete file.	rrglawoffice
429	19-10-2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
430	19-10-2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
431	19-10-2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
432	19-10-2024	0710102084352024(No.of Docs 1)	0710102084352024/1	INTERLOCUTORY APPLICATION (I.B.C)/5008(PB)2024	VINAY PRAKASH PAL VS. ASHISH SINGH RESOLUTION PROFESSIONAL OF BULLAND REALTORS PRIVATE LIMITED	Sec 60(5)	9/12/2024	1.order missing.	dbadiwal17
433	29-11-2024	0710102093252024(No.of Docs 9)	0710102093252024/1	COMPANY PETITION (COMPANIES ACT)/206(ND)2024	CAPARO MAURITIUS LIMITED VS. KETAN JAGDISHBHAI PATEL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/12/2024	1.this is pages is not clear 156,157,158,159,161,162,164,165,167,169,177,179,187,208,216,217,218,226,228,229,232,238,246,296,346,550,551,626,628,789,1099 to 1117.1189 to 1204.1212,1235,1237,1241,1243 2.need ocr all volume.	vikas.advoca
434	12/10/2024	0710102099352023(No.of Docs 1)	0710102099352023/3	COMPANY APPEAL(COMPANIES ACT)/307(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECHOTRONICS SYSTEMS PVT LTD)	Sec 252 (1) - By Government Body	9/12/2024	1.counsel details and sign missing in index.	itdpuneetrai
435	12/10/2024	0710102099352023(No.of Docs 1)	0710102099352023/3	COMPANY APPEAL(COMPANIES ACT)/307(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECHOTRONICS SYSTEMS PVT LTD)	Sec 252 (1) - By Government Body	9/12/2024	1.counsel details and sign missing in index.	itdpuneetrai

436	12/10/2024	0710102099352023(No.of Docs 1)	0710102099352023/3	COMPANY APPEAL(COMPANIES ACT)/307(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECHOTRONICS SYSTEMS PVT LTD)	Sec 252 (1) - By Government Body	9/12/2024	1.counsel details and sign missing in index.	itdpuneetrai
437	12/10/2024	0710102099352023(No.of Docs 1)	0710102099352023/3	COMPANY APPEAL(COMPANIES ACT)/307(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECHOTRONICS SYSTEMS PVT LTD)	Sec 252 (1) - By Government Body	9/12/2024	1.counsel details and sign missing in index.	itdpuneetrai
438	4/12/2024	0710102100812023(No.of Docs 3)	0710102100812023/5	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	1.kindly file IA.	NCLTefilingSSK
439	3/12/2024	0710102100832023(No.of Docs 2)	0710102100832023/5	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	9/12/2024	kindly file IA.	NCLTefilingSSK
440	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
441	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
442	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocketm
443	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocketm
444	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
445	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
446	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
447	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
448	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
449	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
450	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocketm

451	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/7	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign. 3.kindly file petition contact to registry room no 103.	ashishmiddha@rocketm
452	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
453	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/6	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
454	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
455	27-11-2024	0710102001152024(No.of Docs 2)	0710102001152024/9	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2024	SHRI GIRDHARI GOPAL GUPTA AND OTHERS VS. M/S. AAR GEE BOARD PVT. LTD. AND OTHERS	Rule 11 of NCLT	9/12/2024	no of objection 1.bookmarking mandatory. 2.need all pages sign.	ashishmiddha@rocketm
456	23-03-2024	0710102025552024(No.of Docs 0)	0710102025552024/1	COMPANY PETITION IB (IBC)/392(ND)2024	RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS. PUNJAB NATIONAL BANK	Section 94(1)	9/12/2024	1.date missing in vakalatnama.	
457	23-03-2024	0710102025552024(No.of Docs 0)	0710102025552024/1	COMPANY PETITION IB (IBC)/392(ND)2024	RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS. PUNJAB NATIONAL BANK	Section 94(1)	9/12/2024	1.date missing in vakalatnama.	
458	23-03-2024	0710102025552024(No.of Docs 0)	0710102025552024/1	COMPANY PETITION IB (IBC)/392(ND)2024	RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS. PUNJAB NATIONAL BANK	Section 94(1)	9/12/2024	1.date missing in vakalatnama.	
459	23-03-2024	0710102025552024(No.of Docs 0)	0710102025552024/1	COMPANY PETITION IB (IBC)/392(ND)2024	RAJ TOMAR THROUGH HANS RAJ BHOGRA. RESOLUTION PROFESSIONAL VS. PUNJAB NATIONAL BANK	Section 94(1)	9/12/2024	1.date missing in vakalatnama.	
460	21-08-2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
461	21-08-2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
462	21-08-2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
463	21-08-2024	0710102028512024(No.of Docs 1)	0710102028512024/2	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	9/12/2024	wrong file.	advprateekgautam
464	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

465	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
466	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
467	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
468	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
469	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
470	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
471	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
472	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
473	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77



474	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
475	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
476	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
477	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
478	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
479	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
480	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
481	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
482	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

483	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
484	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
485	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
486	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
487	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
488	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
489	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
490	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
491	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

492	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
493	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
494	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
495	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
496	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
497	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
498	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
499	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
500	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77

501	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
502	24-10-2024	0710102029302024(No.of Docs 2)	0710102029302024/5	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	9/12/2024	no of objection 1. petition need nclt last compliance order 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4 page no 30 37 49 51 are paper cutting	epochlegal77
503	25-11-2024	0710102053542024(No.of Docs 1)	0710102053542024/1	INTERLOCUTORY APPLICATION (I.B.C)/3970(ND)2024	V JYOTI SHARMA & OTHERS VS. HITESH GOEL	Sec 60(5)	7/12/2024	1.bookmarking mandatory.	vksharmanclt
504	18-06-2024	0710102052692024(No.of Docs 0)	0710102052692024/2	INTERLOCUTORY APPLICATION (I.B.C)/3314(ND)2024	MR. DEVVART RANA (APPLICATION UNDER SECTION 19(2)) VS. MR. RAJIV NARDA	19(2)	7/12/2024	1.bookmarking mandatory.	
505	14-11-2024	0710102054062024(No.of Docs 2)	0710102054062024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (l) of section 230	7/12/2024	no of objection 1. petition need nclt last compliance order	sharmacneha
506	12/11/2024	0710102085222024(No.of Docs 1)	0710102085222024/1	COMPANY PETITION IB (IBC)/721(ND)2024	BANK OF MAHARASHTRA VS. RAHUL KALHAN	Section 95(1)	7/12/2024	1.affidavit missing in pdf.	6394259272
507	4/12/2024	0710102054562024(No.of Docs 2)	0710102054562024/2	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	7/12/2024	1.bookmarking with index.	ankitsrivastav019
508	21-11-2024	0710102056982023(No.of Docs 2)	0710102056982023/29	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	7/12/2024	no of objection 1.bookmarking mandatory. 2.pagiantion missing in index. 3.need every pages sign.	Adv Aditya
509	3/12/2024	0710102100842023(No.of Docs 2)	0710102100842023/6	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK
510	3/12/2024	0710102100842023(No.of Docs 2)	0710102100842023/5	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	7/12/2024	1.kindly file IA.	NCLTefilingSSK
511	3/12/2024	0710102058542023(No.of Docs 1)	0710102058542023/8	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	7/12/2024	1.pdf is wrong adjusted	sangeeta233
512	4/12/2024	0710102048302022(No.of Docs 1)	0710102048302022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2022	GREEN WOODCRAFTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/12/2024	1.bookmarking mandatory.	VAPNASSOCIATES
513	8/11/2024	0710102058542023(No.of Docs 2)	0710102058542023/7	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	7/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. incomplete file uploaded	sangeeta233
514	27-11-2024	0710102041112024(No.of Docs 2)	0710102041112024/3	INTERLOCUTORY APPLICATION (I.B.C)/2562(ND)2024	SAROJ BHATIA VS. ANDES TOWN PLANNERS PRIVATE LIMITED	Sec 60(5)	7/12/2024	no of objection 1. ocr missed in pdf 2. page no 137 not readable 3. hindi page need English translate copy page no 41 44 46 98 99 100 126 130 132 133 5 annexures pages missed sign with true copy	dks.assc
515	2/12/2024	0710102076202024(No.of Docs 2)	0710102076202024/3	COMPANY APPEAL(COMPANIES ACT)/171(ND)2024	SOM ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANY NCT OF DELHI & HARYANA	Sec 252 (1)	7/12/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. incomplete file	advrvakishore

516	14-11-2024	0710102057852024(No.of Docs 1)	0710102057852024/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2024	SANJEEV PRASAD AND ANURADHA PRASAD VS. MONITORING COMMITTEE	Sec 60(5)	7/12/2024	no of objection 1.book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy	ICLLO
517	11/11/2024	0710102085372023(No.of Docs 2)	0710102085372023/6	INTERLOCUTORY APPLICATION (I.B.C)/5354(ND)2023	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PRIVATE LIMITED	Sec 54(1)	7/12/2024	1.bookmarking mandatory.	as.juris
518	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
519	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
520	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
521	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
522	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
523	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
524	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
525	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
526	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
527	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
528	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
529	5/11/2024	0710102005302024(No.of Docs 2)	0710102005302024/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2024	AMBROSIA CORNER HOUSE PRIVATE LIMITED	Sec. 230-232, Sec 234	7/12/2024	1.extra pdf remove submit final pdf.	VMLAWOFFICE
530	12/11/2024	0710102075772024(No.of Docs 2)	0710102075772024/2	INTERLOCUTORY APPLICATION (I.B.C)/4409(ND)2024	SHASHI BHUSHAN PRASAD VS. ANGAD INFRASTRUCTURE PRIVATE LIMITED	Section 12(2)	7/12/2024	1.kindly file IA.	shrutimunjal13
531	28-11-2024	0710102094412024(No.of Docs 2)	0710102094412024/6	INTERLOCUTORY APPLICATION (I.B.C)/5392(ND)2024	COSMIC CRF LIMITED VS. DEEPAK MAINI	Sec 60(5),Rule 11 of NCLT, 2016	7/12/2024	1.bookmarking mandatory.	brijesh_tamber
532	30-11-2024	0710102060012021(No.of Docs 2)	0710102060012021/7	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021	DEEPAK CHAGANLAL CHOUDHARI VS. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI	Sec 60(5)	7/12/2024	1.kindly file IA.	abhay@123
533	26-11-2024	0710102085472024(No.of Docs 1)	0710102085472024/3	INTERLOCUTORY APPLICATION (I.B.C)/4977(ND)2024	SAGAR STONE INDUSTRIES VS. SAJJAN KUMAR DOKANIA	Section 60(5)	7/12/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	D16822015

534	21-11-2024	0710102085262024(No.of Docs 2)	0710102085262024/2	INTERLOCUTORY APPLICATION (I.B.C)/5196(ND)2024	PRABHAT JAIN LIQUIDATOR NARMADA CEREAL PRIVATE LIMITED VS. PUNJAB NATIONAL BANK	Sec 60(5)	7/12/2024	1.date missing in vakalatnama.	kant19vishnu
535	3/6/2024	0710102048422024(No.of Docs 0)	0710102048422024/7	CONTEMPT PETITION(COMPANIES ACT)/12(ND)2024	GHANSHYAM DASS TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	7/12/2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3 need every pages sign.	
536	28-11-2024	0710102050832024(No.of Docs 2)	0710102050832024/1	COMPANY PETITION IB (IBC)/722(ND)2024	CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG ,CANARA BANK VS. MR. APRESH GARG	Section 95(1)	7/12/2024	1.bookmarking mandatory.	krishenkumar
537	4/12/2024	0710102057032023(No.of Docs 2)	0710102057032023/14	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	7/12/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages sign.	sfionclt
538	5/11/2024	0710102052162024(No.of Docs 1)	0710102052162024/1	COMPANY PETITION IB (IBC)/633(ND)2024	CANARA BANK VS. SURINDER KAUR	Section 95(1)	7/12/2024	1.incomplete file.	SAURABHKUSHA WAHA
539	29-11-2024	0710102037812024(No.of Docs 2)	0710102037812024/4	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	6/12/2024	no of objection 1.pagination missing in bookmarking. 2.all tickets not clear in vakalatnama.	sandhya@123
540	25-11-2024	0710102079072024(No.of Docs 1)	0710102079072024/1	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED ,CUBIX CONTROL SYSTEMS PRIVATE LIMITED VS. ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	IBC Under Sec 9	6/12/2024		advrshikapoor
541	1/5/2023	0710102040282023(No.of Docs 0)	0710102040282023/2	INTERLOCUTORY APPLICATION (I.B.C)/2513(ND)2023	LINDE INDIA LIMITED VS. VIKAS GARG/OFFICIAL LIQUIDATOR HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	6/12/2024	no of objection 1. annexures pages missed ocr	
542	4/12/2024	0710102003232024(No.of Docs 2)	0710102003232024/7	INTERLOCUTORY APPLICATION (I.B.C)/571(ND)2024	HARISH TANEJA VS. NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	6/12/2024	1.incomplete file.	Harishtaneja78
543	5/12/2024	0710102016312024(No.of Docs 1)	0710102016312024/7	TRANSFER APPLICATION/8(PB)2024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	6/12/2024	1.bookmarking mandatory. with index.	gauravkumar

544	5/12/2024	0710102016552024(No.of Docs 2)	0710102016552024/2	COMPANY PETITION IB (IBC)/161(PB)2024	BANK OF MAHARASHTRA VS. SH. AMIT GOYAL	Section 95(1)	6/12/2024	1.this is pages is Hindi 115 to 136.	abhindra
545	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/44	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	6/12/2024	1.incomplete file.	assistreg
546	29-11-2024	0710102101302024(No.of Docs 1)	0710102101302024/43	TRANSFER PETITION(COMPANIES ACT)/39(PB)2024	SMT. KAVLTA ARORA PETITIONER APPELLANT DO SH. LNDER PRAKASH MULLICK VS. LEPTONS EXLM DEFENDANT NO 1 RESPONDENT NO.	Any other provision - Govt body	6/12/2024	1.incomplete file.	assistreg
547	13-10-2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
548	13-10-2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
549	3/12/2024	0710102043602023(No.of Docs 1)	0710102043602023/4	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
550	3/12/2024	0710102043602023(No.of Docs 1)	0710102043602023/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2023	VANDANA JAIN & ANR. VS. NUPUR JAIN & ANR.	Sec. 241(1)	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
551	4/12/2024	0710102025822024(No.of Docs 2)	0710102025822024/7	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	6/12/2024	1.kindly file IA.	Sakshi7297
552	11/4/2023	0710102032532023(No.of Docs 0)	0710102032532023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/151(ND)2023	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 81. HEMANT KUMAR SINGH DIRECTOR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking mandatory. 2.extra pdf remove submit final pdf.	
553	11/4/2023	0710102032552023(No.of Docs 0)	0710102032552023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/150(ND)2023	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 81. HEMANT KUMAR SINGH DIRECTOR.	Rule 11 of NCLT	6/12/2024	no of objection 1.pagination missing in bookmarking. 2.extra pdf remove submit final pdf.	
554	21-11-2024	0710200413892017(No.of Docs 2)	0710200413892017/9	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	6/12/2024	1.bookmarking mandatory.	sangeeta233
555	31-07-2024	0710102066852024(No.of Docs 0)	0710102066852024/2	INTERLOCUTORY APPLICATION (I.B.C)/4246(ND)2024	HANS RAJ BHOGRA VS	Application under any other provisions- IBC	6/12/2024	1.bookmarking mandatory.	
556	18-03-2023	0710102025472023(No.of Docs 0)	0710102025472023/2	COMPANY APPLICATION(COMPANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	6/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	
557	5/12/2024	0710102079012024(No.of Docs 3)	0710102079012024/1	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)2024	VIJAY KUMAR GUPTA	Application under any other provisions- IBC	6/12/2024	1.all document file separately.	sumitsinha20
558	12/9/2024	0710102079142024(No.of Docs 0)	0710102079142024/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/44(ND)2024	CONTEMPORARY EXPORTS LLP THROUGH MR. NEERAJ KUMAR JAIN	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/12/2024	1.need every pages sign and true copy in annexure.	

559	16-05-2024	0710102043142024(No.of Docs 0)	0710102043142024/1	COMPANY APPEAL(COMPANIES ACT)/118(ND)2024	BSG TRADING PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	6/12/2024	no of objection 1. book marking mandatory as per index 2 index page missed in pdf 3. affidavit missed in pdf	
560	20-03-2024	0710102024512024(No.of Docs 0)	0710102024512024/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	6/12/2024	no of objection 1.need every pages sign and true copy in Annexure. 2.need every pages ocr. 3.all volume pages not readable in pdf. 4.order missing. 5.service missing.	
561	4/12/2024	0710102023602024(No.of Docs 3)	0710102023602024/3	COMPANY PETITION IB (IBC)/364(ND)2024	LT.COL. HARDEEP SINGH BEDI (RETD) FILED THROUGH BISHWA RANJAN CHATTERJEE (RESOLUTION PROFESSIONAL) VS. NA	Section 94(1)	6/12/2024	1.this pages is not clear 20 to 54.128,138 to 151.	asa@asalegal.in
562	3/12/2024	0710102045862024(No.of Docs 1)	0710102045862024/1	COMPANY APPLICATION(COMPANIES ACT)/128(ND)2024	NUPUR JAIN VS. VANDANA JAIN & ANR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
563	3/12/2024	0710102045862024(No.of Docs 1)	0710102045862024/2	COMPANY APPLICATION(COMPANIES ACT)/128(ND)2024	NUPUR JAIN VS. VANDANA JAIN & ANR.	Rule 11 of NCLT	6/12/2024	no of objection 1.bookmarking with index. 2.date missing in vakalatnama.	Suryansh Kumar Arora
564	27-11-2024	0710102021342018(No.of Docs 2)	0710102021342018/59	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	6/12/2024	no of objection 1. double pagination 2 page no 1 and 26 and 31 not readable	nidhimohanparas har
565	13-09-2024	0710102079262024(No.of Docs 0)	0710102079262024/2	INTERLOCUTORY APPLICATION (I.B.C)/4625(ND)2024	STARCO METAPLAST PRIVATE LIMITED VS. UNIWORTH ENTERPRISES LLP	Rule 11 of NCLT, 2016	6/12/2024	no of objection 1.file not uploaded 2. blank page uploaded	
566	11/11/2024	0710102079432022(No.of Docs 1)	0710102079432022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page need in book marking 3 pagination do as like index in book marking	rhlggrg2013
567	12/1/2021	0710102002192021(No.of Docs 0)	0710102002192021/1	INTERLOCUTORY APPLICATION (I.B.C)/125(ND)2021	VIVEK GAUR VS. SUNIL KUMAR JAIN	Sec 60(5)	6/12/2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	
568	2/12/2024	0710102047382023(No.of Docs 2)	0710102047382023/19	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	6/12/2024	1.bookmarking mandatory.	wamikatrehan
569	25-05-2023	0710102047382023(No.of Docs 0)	0710102047382023/20	COMPANY PETITION IB (IBC)/390(PB)2023	ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS. NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	6/12/2024	1.bookmarking mandatory.	
570	13-10-2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3
571	13-10-2024	0710102022612024(No.of Docs 1)	0710102022612024/3	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	6/12/2024	1.kindly file IA.	anishag3



572	2/12/2024	0710102017592024(No.of Docs 2)	0710102017592024/13	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	5/12/2024	1.bookmarking mandatory.	karangandhii
573	13-03-2023	0710102023262023(No.of Docs 0)	0710102023262023/6	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	4/12/2024	1.25rs welfare ticket missing in vakalatnama.	
574	26-06-2024	0710102054382024(No.of Docs 0)	0710102054382024/5	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	4/12/2024	1.bookmarking mandatory.	
575	3/12/2024	0710102042922024(No.of Docs 2)	0710102042922024/10	INTERLOCUTORY APPLICATION (I.B.C)/2565(ND)2024	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL OF ANSAL URBAN CONDOMINIUM PRIVATE LIMITED AND ANR	Sec 60(5)	4/12/2024	no of objection 1.bookmarking mandatory. 2.order missing.	advshivanshu
576	26-11-2024	0710102062232024(No.of Docs 2)	0710102062232024/2	COMPANY PETITION IB (IBC)/473(ND)2024	M/S ADITYA CONSTRUCTIONS VS. HSK INFRA PRIVATE LIMITED	IBC Under Sec 9	3/12/2024	no of objection 1.some pages is not clear. 2.some pages is wrong adjust. 3.some pages Hindi mention type copy in English. 4.put on tickets blank side in vakalatnama.	9911428065
577	2/12/2024	0710102119252020(No.of Docs 2)	0710102119252020/3	INTERLOCUTORY APPLICATION (I.B.C)/5744(ND)2020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	3/12/2024	no of objection 1. pagination missed in book marking as per index 2 incomplete index page in pdf 3. annexures pages missed in pdf index	legalworld2499
578	4/11/2024	0710102094022024(No.of Docs 0)	0710102094022024/2	INTERLOCUTORY APPLICATION (I.B.C)/5343(ND)2024	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL FOR M/S JNC CONSTRUCTION PRIVATE LIMITED	Section 60(5)	3/12/2024	no of objection 1. page no 152 not readable	
579	22-07-2020	0710102072842020(No.of Docs 0)	0710102072842020/1	COMPANY APPLICATION(COMPANIES ACT)/348(ND)2020	RAKESH KHANNA VS. CHINTAMANI METAL UDYOG PVT. LTD.	Rule 11 of NCLT	3/12/2024	1.kindly file petition.	
580	1/12/2024	0710102036852024(No.of Docs 1)	0710102036852024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2024	HONASA CONSUMER LIMITED	Sec. 230-232, Sec 234	2/12/2024	no of objection 1. pagination missed in book marking as per index 2.NCLT vide the order dated 26th November 2024	PRALaw
581	26-11-2024	0710102040052024(No.of Docs 3)	0710102040052024/2	COMPANY PETITION IB (IBC)/262(ND)2024	MR. ARUN KUMAR MISHRA VS. HINDUSTAN BUILDCON PRIVATE LIMITED	Section 94(1)	2/12/2024	no of objection 1.double pagination wrong in pages. 2.some pages is not clear. 3.court fee 1rs missing in vakalatnama. 4.master index missing in pdf. 5.vol 2 index missing in bookmarking.	Ajay-Fatyal
582	22-11-2024	0710102103232023(No.of Docs 5)	0710102103232023/8	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	2/12/2024	no of objection 1. Application condonation of delay not file as additional document 2. reply and vakalatanama file separately in different slash number	MANOJDUBEY

583	25-11-2024	0710102049372024(No.of Docs 2)	0710102049372024/3	RESTORATION APPLICATION (IBC)/73(ND)2024	PRUDENT ARC LIMITED VSPRASAR METAL ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/12/2024	1.bookmarking mandatory.	Sanjeev1513
584	8/11/2024	0710102128962019(No.of Docs 3)	0710102128962019/5	COMPANY APPLICATION(IBC)/1290(ND)2019	MAYA GUPTA VS. NEELKANTH CROCKERY EMPORIUM	Sec 60(5)	2/12/2024	no of objection 1. book marking mandatory as per index with pagination 2. mismatched document internal and external pdf 3 application need nclt last compliance order	liquidatortapl
585	25-11-2024	0710102109522023(No.of Docs 6)	0710102109522023/4	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/12/2024	1.all document file separately.	csyogesh89
586	29-11-2024	0710102024512024(No.of Docs 4)	0710102024512024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	2/12/2024	no of objection 1. compliance order missed in pdf 2. annexure pages missed sign with true copy in volume 1 and 2 and 3 and 4 and also missed ocr 3 in volume 3 missed ocr	namitha@samvidlegal.
587	29-11-2024	0710102024512024(No.of Docs 5)	0710102024512024/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2024	ZFIRST TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	2/12/2024	no of objection 1. compliance order missed nclt order 2. annexures pages missed sign with true copy in volume 1 3 annexure pages missed ocr in volume 2 4 annexure page missed ocr and sign with true copy in volume 3 and 4 5	namitha@samvidlegal.
588	21-11-2024	0710102104222023(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta
589	27-11-2024	0710102009522024(No.of Docs 2)	0710102009522024/6	COMPANY PETITION IB (IBC)/143(ND)2024	SC CREDIT FUND VS. DANCY BUILDERS PRIVATE LIMITED	IBC under Sec 7	2/12/2024	no of objection 1. index page missed in pdf 2. incomplete file	utsavmukherjee
590	28-11-2024	0710102024032024(No.of Docs 1)	0710102024032024/3	COMPANY PETITION IB (IBC)/292(ND)2024	JASPAL INTERNATIONAL FASHIONS PRIVATE LIMITED	IBC Section 59	2/12/2024		Laws.lance
591	28-11-2024	0710102019482023(No.of Docs 1)	0710102019482023/8	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	2/12/2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	varunjain@yahoo.com
592	21-11-2024	0710102104222023(No.of Docs 2)	0710102104222023/4	TRANSFER PETITION(COMPANIES ACT)/41(PB)2023	SURENDRA SADASHIVRAO GIRME VS. ASHOK SHANKARRAO GIRME	Sec. 245	2/12/2024	no of objection 1.extra pdf remove submit final pdf. 2.court fee 1rs missing in vakalatnama.	angadmehta

DEPUTY REGISTRAR  
PRASHANT KUMAR  
HELP LINE NO 011-24361890  
ROOM NO 103

PREPARED BY  
ASSISTANT REGISTRAR  
VICTOR VISHAL  
HELP LINE NO 011-24361890  
ROOM NO 103